

ORISSA HIGH COURT

FILING REPORT AS ON :03/12/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	ARBP/0000070/2021	M/S VARSHA CONSTRUCTION VS CMD,CENTRAL MINE PLANNING AND DESIGN INSTITUTE LIMITED	JAYDEEP PAL VS	// ()
2	BLAPL/0010792/2021	ROCKY@ MUNA DEHURY VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	CHOUWAR /343 /2019 () //
3	BLAPL/0010793/2021	RAJEEB MALI VS STATE OF ODISHA	MANORANJAN PADHY VS	ADVA /107 /2021 () //
4	BLAPL/0010794/2021	S.PRAHALLAD DORA VS STATE OF ODISHA	MANORANJAN PADHY VS	ADVA /79 /2020 () //
5	BLAPL/0010795/2021	KANHU NAHAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	SHERAGADA /177 /2021 () //
6	BLAPL/0010796/2021	LIPU ROUT VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	/ /0 () //
7	BLAPL/0010797/2021	ARUN KUMAR SWAIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 () //
8	BLAPL/0010798/2021	MANU@ ABHIMANYU KANHAR@ ABHIMANU KANHAR VS STATE OF ODISHA	BARAKANTA DWIBEDI VS	PHULBANI SADAR /107 /2019 () //
9	BLAPL/0010799/2021	SASHI @ SASHIDHAR BHUYAN VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	CHANDIPUR /91 /2021 () //
10	BLAPL/0010800/2021	DILLIP KUMAR SAHOO VS STATE OF ODISHA	PRADIPTA BEURA VS	/ /0 () //
11	BLAPL/0010801/2021	NILU @ NIRMAL NAIK VS STATE OF ODISHA	AMIT KUMAR NATH VS	BANTALA /252 /2021 () //

ORISSA HIGH COURT**FILING REPORT AS ON :03/12/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
12	BLAPL/0010802/2021	BHANUMATI SARANGI VS STATE OF ODISHA	USHARANI PADHI VS	JAGATSINGPUR /478 /2021 () //
13	BLAPL/0010803/2021	URDHAB KHILLA VS STATE OF ODISHA	MIHIR KANTA RATH VS	PAPADAHANADI /59 /2021 () //
14	BLAPL/0010804/2021	SUSANTA PATRA@ SUSHA@ SUSHANT PATRA VS STATE OF ODISHA	ARIJEET MISHRA VS	PATTAMUNDAI /308 /2020 () //
15	BLAPL/0010805/2021	PRAVAT MALLIK VS STATE OF ODISHA	SURESH KUMAR JENA VS	BARI /192 /2021 () //
16	BLAPL/0010806/2021	PURUSOTTAM BEHERA @ PURUSHOTTAM BEHERA SMRUTI RANJAN MOHAPATRA VS STATE OF ODISHA	VS	SIMULIA /7 /2021 () //
17	BLAPL/0010807/2021	KAILASH NAYAK VS STATE OF ODISHA	BIKRAM KESHARI BAL VS	MAHANGA /196 /2021 () //
18	BLAPL/0010808/2021	PRAVAT KUMAR TARAI@ KALIA VS STATE OF ODISHA	ABHAYA KUMAR PARIDA VS	PIPLI /74 /2020 () //
19	BLAPL/0010809/2021	RANJAN KUMAR DEHURY VS STATE OF ODISHA	SITI KANT MISHRA VS	PHIRINGIA /24 /2020 () //
20	BLAPL/0010810/2021	BANDHU @ DINABANDHU PARIDA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	ATHAMALLIK /69 /2014 () //
21	BLAPL/0010811/2021	THOMAS DIGAL VS STATE OF ODISHA	NIKUNJA KUMAR DEO VS	PHIRINGIA /98 /2021 () //
22	BLAPL/0010812/2021	JAGABANDHU MOHARANA VS STATE OF ODISHA	DEVASHIS PANDA VS	NIHALPRASAD /210 /2021 () //
23	BLAPL/0010813/2021	NEULI@ BIJAY KUMAR SAMANTRAY	SATYA RANJAN MULIA	JAGATPUR /60 /2021

ORISSA HIGH COURT**FILING REPORT AS ON :03/12/2021**

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		VS	VS	()
24	BLAPL/0010814/2021	STATE OF ODISHA PAPUNI ROUT	JITENDRA KUMAR NAIK	// DHAULI PS /121 /2021
		VS	VS	()
25	BLAPL/0010815/2021	STATE OF ODISHA PRAKASH NAIK	AMIT KUMAR NATH	// ANGUL SADAR PS /698 /2021
		VS	VS	()
26	BLAPL/0010816/2021	STATE OF ODISHA SESHADEV KHETI	JUGALA KISHORE PANDA	// BHADRAK TOWN /419 /2021
		VS	VS	()
27	BLAPL/0010817/2021	STATE OF ODISHA NIRANJAN MAJUMDAR	NIHAR RANJAN SAHOO	// KALIMELA /97 /2020
		VS	VS	()
28	BLAPL/0010818/2021	STATE OF ODISHA BABULA BEHERA	D.MITRA	// MADHUPATNA /213 /2021
		VS	VS	()
29	BLAPL/0010819/2021	STATE OF ODISHA LAXMAN SILPADIA	JAJATI KESHARI KHUNTIA	// KORAPUT TOWN /224 /2021
		VS	VS	()
30	BLAPL/0010820/2021	STATE OF ODISHA SHUSHENA MEHER	JAGABANDHU SAHU	// JAGDALPUR /170 /2021
		VS	VS	()
31	BLAPL/0010821/2021	STATE OF ODISHA SANTOSH KUMAR DAS	MANAMOHAN PATTANAYAK	// CUTTACK VIGILANCE /8 /2021
		VS	VS	()
32	BLAPL/0010822/2021	STATE OF ODISHA(VIG.) BAIDYABHUSAN DAS	M.R.KHATUA	// BALLIGUDA /122 /2021
		VS	VS	()
33	BLAPL/0010823/2021	STATE OF ODISHA BAPI @ DEBASHISH SAHU	ARUN KUMAR DAS (1)	// HINDOL /118 /2021
		VS	VS	()
34	BLAPL/0010824/2021	STATE OF ODISHA JAYPRAKASH YADAV	SUBHRANSU BHUSAN MOHANTY	// BIRMAHARAJPUR /133 /2021
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :03/12/2021

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35	BLAPL/0010825/2021	STATE OF ODISHA REBA DAS VS	SUSHANTA HARICHANDAN VS	// / /0 ()
36	BLAPL/0010826/2021	STATE OF ODISHA PABITRA KUMAR SAHOO VS	RabindraNath Prusty VS	// / /0 ()
37	BLAPL/0010827/2021	STATE OF ODISHA SURENDRA @ SURENDER KUMAR BEHERA VS	SARAT KUMAR JENA VS	// RAMBHA (KHALLIKOTE) /50 /2014 ()
38	BLAPL/0010828/2021	STATE OF ODISHA RAJAT KUMAR BEHERA @ RINKU VS	SAPAN KUMAR LENKA VS	// ATHGARH /218 /2021 ()
39	BLAPL/0010829/2021	STATE OF ODISHA SURESH PATRA@ BITU VS	SARAT KUMAR JENA VS	// KODALA /568 /2021 ()
40	BLAPL/0010830/2021	STATE OF ODISHA SK.KAMAL VS	SAPAN KUMAR LENKA VS	// KHARABEL NAGAR P.S. /357 /2021 ()
41	BLAPL/0010831/2021	STATE OF ODISHA AJIT KUMAR MAHAKUD VS	JUGALA KISHORE PANDA VS	// BHADRAK TOWN /419 /2021 ()
42	BLAPL/0010832/2021	STATE OF ODISHA SAMI ULLHA SIDDIQUI VS	JAGANNATH KAMILA VS	// KORAPUT TOWN /222 /2020 ()
43	BLAPL/0010833/2021	STATE OF ODISHA KRUSHNA CHANDRA BEHERA VS	SAPAN KUMAR LENKA VS	// LAXMISAGAR P.S. /264 /2021 ()
44	BLAPL/0010834/2021	STATE OF ODISHA RIJVAN VS	JAGANNATH KAMILA VS	// DAMANJODI /65 /2020 ()
45	BLAPL/0010835/2021	STATE OF ODISHA AMIN @ KRUSHNA CHANDRA BEHERA VS STATE OF ODISHA	NEPOLEON SAHANI VS	// CHANDAPUR /122 /2021 () //

ORISSA HIGH COURT

FILING REPORT AS ON :03/12/2021

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46	BLAPL/0010836/2021	JAYA CHANDRA PRADHAN VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KODALA /595 /2021 () //
47	BLAPL/0010837/2021	BRAHMANANDA MALLIK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KODALA /595 /2021 () //
48	CMAPL/0000359/2021	SURATHA BEHERA VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// () //
49	CMAPL/0000360/2021	ODISHA STATE BEVERAGES CO. LTD. VS RAJENDRA BARIK	RAMESH SAHOO VS	// () //
50	CMP/0000714/2021	SMITARANI PRADHAN VS UMA SHANKAR SAHU	BIRAJA PRASANNA SATAPATHY VS	// () //
51	CMP/0000715/2021	SAYED SAMSUL ALI VS SAYED ABDUL AHED ALI	KAMALAKANTA MOHANTY VS	// () //
52	CMP/0000716/2021	SAYED SAMSUL ALI VS SAAYED ABDUL AHED ALI	KAMALAKANTA MOHANTY VS	// () //
53	CONTC/0007209/2021	MANOJ KUMAR PADHAN VS VIRA VIKRAM YADAV, PRINCIPAL SECY., FOOD SUPPLIES AND CONSUMER WELFARE DEPT.	ADV. VS	// () //
54	CONTC/0007210/2021	NRUSINGHA PANI VS DR. DAMODAR ACHARYA, CHAIRMAN BOARD OF GOVERNORS, IGIT	ADV VS	// () //
55	CONTC/0007211/2021	PRASANT KUMAR MOHANTY VS SANJIB CHOPRA, IAS.	ADV VS	// () //
56	CONTC/0007212/2021	SUNIL KUMAR KAR VS RANJANA CHOPRA, IAS.	ADV VS	// () //
57	CONTC/0007213/2021	ANJANA PAIKARAY @ JENA	S.N.BEHERA	//

ORISSA HIGH COURT

FILING REPORT AS ON :03/12/2021

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		VS	VS	0
		BHABATARAN SAHU, SUB COLLECTOR, PURI.		//
58	CONTC/0007214/2021	RUBINA PANI	ADV.	//
		VS	VS	0
		SASWAT MISHRA, IAS		//
59	CONTC/0007215/2021	KISHORE CHANDRA RATH	ADV.	//
		VS	VS	0
		SATYABRATA SAHU, IAS		//
60	CONTC/0007216/2021	SANTANU KUMAR BHOI	ADV.	//
		VS	VS	0
		SATYABRATA SAHU, IAS		//
61	CONTC/0007217/2021	ASHOK KUMAR MISHRA	ADV.	//
		VS	VS	0
		SATYABRATA SAHU, IAS		//
62	CONTC/0007218/2021	ASWINI KUMAR PRADHAN	ADV.	//
		VS	VS	0
		SATYABRATA SAHU, IAS		//
63	CONTC/0007219/2021	ANANTA PRASAD BADAPANDA	ADV	//
		VS	VS	0
		MONA SHARMA, IAS		//
64	CONTC/0007220/2021	SATYANARAYAN PATTNAIK	ADV	//
		VS	VS	0
		SIDHARTHA KATARIA, I.P.S.		//
65	CONTC/0007221/2021	BIBHU PRASAD JENA	BRAJA MOHAN SARANGI	//
		VS	VS	0
		BISWARAJ BEHERA, R.T.O., ROURKELA.		//
66	CONTC/0007222/2021	BRAHMANANDA SRICHANDAN	ADV	//
		VS	VS	0
		G.MATHI VATHANAN, IAS		//
67	CONTC/0007223/2021	ASHOK KUMAR DAS	AVIJIT PATNAIK	//
		VS	VS	0
		ANU GARG, I.A.S.		//
68	CONTC/0007224/2021	BIBHUTI BHUSAN NANDA	ADV	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :03/12/2021

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69	CONTC/0007225/2021	DR. MONA SHARMA, IAS. NARAYAN PATI VS	ADV VS	// // ()
70	CONTC/0007226/2021	ANU GARG, COMMNR CUM SECY., W.R DEPT. RAJENDRA NATH MAHANTA VS	ADV VS	// // ()
71	CONTC/0007227/2021	SATYABRATA SAHU, IAS SUKANTA @ PRASANTA KUMAR PRADHAN VS	SATYAJIT MUKHARJI VS	// // ()
72	CRLA/0000705/2021	MITANJALI DASH,OAS(JB) AUROBINDA SWAIN VS	BIKRAM KESHARI BAL VS	// // ()
73	CRLA/0000706/2021	STATE OF ODISHA RATHA @ HARI NAIK VS	JAGAJIT PANDA VS	// // ()
74	CRLA/0000707/2021	STATE OF ODISHA ANTARA BHUE VS	BIJAYA KUMAR RAGADA VS	// // ()
75	CRLLP/0000036/2021	STATE OF ODISHA VS RANJIT NAIK	KARUNAKAR DAS VS	// // /0 ()
76	CRLMA/0000265/2021	BRAJA SWAIN @ BRAJA KISHORE SWAIN VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	// // /0 ()
77	CRLMC/0002507/2021	RAMESH SABAR VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// // /0 ()
78	CRLMC/0002508/2021	PITABAS JENA VS STATE OF ODISHA	RAMDAS ACHARY VS	// // /0 ()
79	CRLMC/0002509/2021	NIBEDAN SAHOO@PREM VS STATE OF ODISHA	GOKULANANDA MOHAPATRA VS	// // /0 ()

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80	CRLMC/0002510/2021	PREMJIT PARIDA VS STATE OF ODISHA	B.N.MAHAPATRA VS	KALINGA NAGAR /154 /2020 () //
81	CRLMC/0002511/2021	NIRMAL PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	PATTAPUR (ASKA) /53 /2008 () //
82	CRLMC/0002512/2021	RAMESH SABAR VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /89 /2011 () //
83	CRLMC/0002513/2021	SK. SAFITULLA @ SK. KUTA VS STATE OF ODISHA	SATYA NARAYAN MISHRA(4) VS	JALESWAR /38 /2021 () //
84	CRLMC/0002514/2021	HEMANTA MEHERA VS STATE OF ODISHA	SITIKANT MISHRA VS	KHARIAR /82 /2021 () //
85	CRLMC/0002515/2021	DEBASIS BEHERA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA P.S. /373 /2021 () //
86	CRLMC/0002516/2021	RINKU @ SANJIB KUMAR NAIK VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	SAHID NAGAR P.S. /263 /2021 () //
87	CRLMC/0002517/2021	K.RABINDRANATH PATRO VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	BHANJANAGAR /197 /2008 () //
88	CRLMC/0002518/2021	BINOD MISHRA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	AINTHAPALI /487 /2021 () //
89	CRLMC/0002519/2021	PRADEEP KUMAR PRADHAN VS STATE OF ODISHA	MAHESWAR DASH VS	DHENKANAL TOWN /166 /2020 () //
90	CRLMC/0002520/2021	GOURANGA MANDAL VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MATHILI /125 /2020 () //
91	CRLMC/0002521/2021	BIJAY KUMAR SWAIN	PRABODHA CHANDRA NAYAK	/ /0

ORISSA HIGH COURT

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		VS	VS	()
		STATE OF ODISHA		//
92	CRLMC/0002522/2021	NILAMANI @ NEULA BISWAL	SOUBHAGYA S.DAS	/ /0
		VS	VS	()
		STATE OF ODISHA		//
93	CRLMC/0002523/2021	MANASH PARIDA	MANAS CHAND	TANGI (KHURDA) /323 /2021
		VS	VS	()
		STATE OF ODISHA		//
94	CRLMC/0002524/2021	JAGANATH NAYAK	MANAS CHAND	TANGI (KHURDA) /258 /2021
		VS	VS	()
		STATE OF ODISHA		//
95	CRLMC/0002525/2021	KRUSHNA KANTA PAUL	M.R.MOHAPATRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
96	CRLMC/0002526/2021	BHAWANI SHANKAR DASH	TRITH KUMAR SAHU	SINDHIKELA PS /24 /2006
		VS	VS	()
		STATE OF ODISHA		//
97	CRLMC/0002527/2021	MADHAB BAR	PRAVAT RANJAN SUTAR	/ /0
		VS	VS	()
		STATE OF ODISHA		//
98	CRLMC/0002528/2021	SIBA MAJHI	TUKUNA KUMAR MISHRA	JEYPORE SADAR /49 /2018
		VS	VS	()
		STATE OF ODISHA		//
99	CRLMC/0002529/2021	BRAJASUNDAR JENA	SOUBHAGYA SWAIN	CHANDABALI /129 /2019
		VS	VS	()
		STATE OF ODISHA		//
100	CRLMC/0002530/2021	DEVI NARESH	BHABANI SANKAR DAS	GOLANTHARA (BERHAMPUR) /280 /2020
		VS	VS	()
		STATE OF ODISHA		//
101	CRLMP/0002199/2021	MINATI SAHOO	TRILOCHAN BARIK	/ /0
		VS	VS	()
		STATE OF ODISHA		//
102	CRLMP/0002200/2021	PABITRA KUMAR ROUSTRAY	DEEPAK KU SAHOO	/ /0
		VS	VS	()

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FILING REPORT AS ON :03/12/2021

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103	CRLMP/0002201/2021	STATE OF ODISHA SUNIL JAGADAL VS	BIBHUTI BHUSAN MISHRA VS	// / /0 ()
104	CRLMP/0002202/2021	STATE OF ODISHA SANU NAHAK VS	JYOTIRMAYA SAHOO VS	// / /0 ()
105	CRLMP/0002203/2021	STATE OF ODISHA SATYADEEP MOHANTY VS	J.K.MISHRA(2) VS	// / /0 JUDGE FAMILY COURT, BARIPADA(Mayurbhanj)
106	CRLMP/0002204/2021	BHAGYASHREE MOHANTY SABITRI UPADHAYAYA VS	PRADEEP KUMAR DAS VS	Crp/0000124/2019 / /0 ()
107	CRLMP/0002205/2021	STATE OF ODISHA REBATI SAMANTA VS	BHABANI SANKAR MISHRA VS	// / /0 ()
108	CRLMP/0002206/2021	STATE OF ODISHA PURNA CHANDRA GIRI VS	KAMADEV MOHANTY VS	// / /0 ()
109	CRLMP/0002207/2021	STATE OF ODISHA KAMALINI JENA VS	JAJATI KESHARI KHUNTIA VS	// / /0 ()
110	CRLMP/0002208/2021	STATE OF ODISHA RASMITA BALIARSINGH VS	M.R.MOHAPATRA VS	// / /0 ()
111	CRLMP/0002209/2021	STATE OF ODISHA BANALA SRUTHI VS	RABINDRANATH PRUSTY VS	// / /0 ()
112	CRLMP/0002210/2021	STATE OF ODISHA BIBHUTI BHUSAN PADHI VS	SATYABRATA DASH VS	// / /0 ()
113	CRLMP/0002211/2021	STATE OF ODISHA PANJURI SAHU VS	PRAFULLA KUMAR KAR VS	// / /0 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :03/12/2021

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114	CRLMP/0002212/2021	LAXMAN MARNDI VS PARBATI SAHOO	TAPASWINI SINHA VS	//0 0 //
115	CRLREV/0000485/2021	ALOK TARAI VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BUGUDA /319 /2021 0 //
116	CRLREV/0000486/2021	NAYAN NAG VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	PADAMPUR /199 /2021 0 //
117	FAO/0000301/2021	UMESH CHANDRA SAHOO VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// STATE EDUCATION TRIBUNAL,BHUBANESWAR(Khordha *) Gia/0000737/2017
118	MACA/0000418/2021	NEELANCHAL CONSTRUCTION PVT. LTD. VS SASMITA NAYAK	GOKULA N. PARIDA VS	// 0 //
119	MSA/0000004/2021	NEELANCHAL CONSTRUCTION PVT. LTD. VS MANAGOVINDA MISHRA	GOKUL N. PARIDA VS	// 0 //
120	MSA/0000005/2021	NEELANCHAL CONSTRUCTION PVT. LTD. VS JAYASHREE MISHRA	GOKUL N.PARIDA VS	// 0 //
121	MSA/0000006/2021	NEELANCHAL CONSTRUCTION PVT. LTD. VS PRASANNA KUMAR RATH	GOKUL N. PARIDA VS	// 0 //
122	MSA/0000007/2021	NEELANCHAL CONSTRUCTION PVT. LTD VS SASMITA NAYAK	GOKULA N.PARIDA VS	// 0 //
123	RSA/0000149/2021	A. BHASKAR PATRO VS B. RATNAMALA PATRO	C.A.RAO VS	// 0 //
124	RSA/0000150/2021	BHARATI CHAKRABARTY VS BRAJEN MAJUMDAR	MAHADEV MISHRA VS	// 0 //
125	RSA/0000151/2021	SUBHAGWANTI KAUR	SATYABADI MANTRI	//

ORISSA HIGH COURT

FILING REPORT AS ON :03/12/2021

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		VS	VS	0
126	TRP(C)/0000414/2021	PRITAM SINGH SALUJA SOUMYA SANGITA BEHERA	MADHUSMITA NAIK	//
		VS	VS	0
127	TRPCRL/0000095/2021	DAYA SHANKAR DAS GANESH CHANDRA DHAL	SUBASH CHANDRA PUSPALAKA	//
		VS	VS	//0
128	TRPCRL/0000096/2021	SUBHRA SETHY NARAYAN SAHOO	BIJAYA KUMAR RAGADA	J.M.F.C.,(R),ROURKELA(Sundargarh) CRMC/0000010/2020
		VS	VS	//0
129	WA/0000938/2021	SABITRI SAHOO ODISHA PUBLIC SERVICE COMMISSION	SHASHI BHUSAN JENA	//
		VS	VS	0
130	WP(C)/0038143/2021	VARSAHALA CHETAN PRAMOD KUMAR SAHOO	K.C.MAGHI	//
		VS	VS	0
131	WP(C)/0038144/2021	R.T.O. ANUGUL, PINTU RAY	K.C.MAGHI	//
		VS	VS	0
132	WP(C)/0038145/2021	R.T.O. SAMBALPUR JYOTI RANJAN DAS	K.C.MAGHI	//
		VS	VS	0
133	WP(C)/0038146/2021	R.T.O. KEONJHAR, SANKASANA SAHOO	K.C.MAGHI	//
		VS	VS	0
134	WP(C)/0038147/2021	R.T.O. ANUGUL, SUMANTA KUMAR MOHANTY	K.C.MAJHI	//
		VS	VS	0
135	WP(C)/0038148/2021	R.T.O., ANUGUL NIBEDITA TARANI	K.C.MAJHI	//
		VS	VS	0
136	WP(C)/0038149/2021	R.T.O., CHANDIKHOL AJIT KUMAR SAHOO	K.C.MAJHI	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :03/12/2021

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137	WP(C)/0038150/2021	R.T.O., ANUGUL DR.KAMALA KANT SWAIN VS STATE OF ODISHA	DEBASIS NAYAK VS	// // 0 //
138	WP(C)/0038151/2021	SUSILA RANI RAY VS R.T.O., SAMBALPUR	K.C.MAJHI VS	// 0 //
139	WP(C)/0038152/2021	HIREN KUMAR MISHRA VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
140	WP(C)/0038153/2021	SRIKANTA KUMAR SAHU VS R.T.O., ANUGUL	K.C.MAJHI VS	// 0 //
141	WP(C)/0038154/2021	BABULA KUMAR BARIK VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //
142	WP(C)/0038155/2021	ASHISH KUMAR PRADHAN VS R.T.O., ANUGUL	K.C.MAJHI VS	// 0 //
143	WP(C)/0038156/2021	ARUN KUMAR NAYAK VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //
144	WP(C)/0038157/2021	RAMESH CHANDRA MALLICK VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
145	WP(C)/0038158/2021	BHAGABAN NAHAK VS STATE OF ODISHA	RABI SANKAR PATNAIK VS	// 0 //
146	WP(C)/0038159/2021	RAJESH SWAIN VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
147	WP(C)/0038160/2021	SANGRAM KESHARI MOHAPATRA VS DY. DIRECTOR,SECURITY(E),RAILWAY BOARD	MANOJA KUMAR KHUNTIA VS	// 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :03/12/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	WP(C)/0038161/2021	MINAKSHI ROUT VS STATE OF ODISHA	MANAS PATI VS	// 0 //
149	WP(C)/0038162/2021	BIPIN BIHARI NAYAK VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
150	WP(C)/0038163/2021	BARUNA KANHAR VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
151	WP(C)/0038164/2021	BRUNDABAN SAMAL VS STATE OF ODISHA	K.RAY VS	// 0 //
152	WP(C)/0038165/2021	NABA GHANA BHOI VS GOVT. OF ODISHA,REVENUE DEPT.	ARUN KUMAR BUDHIA VS	// 0 //
153	WP(C)/0038166/2021	M/S JAGDIP TRADING VS AO CUM CM, DENA BANK, ANGUL	DEBARANJAN MOHAPATRA VS	// 0 //
154	WP(C)/0038167/2021	SANGITA SAHOO VS STATE OF ODISHA	DEEPAK KU. SAHOO VS	// 0 //
155	WP(C)/0038168/2021	ARUN KUMAR NAIK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
156	WP(C)/0038169/2021	M/S.SANDEEP AUTOMOBILES,CUTTACK VS REGISTERING AUTHORITY-CUM-R.T.O.,CUTTACK	GOKULANANDA MOHAPATRA VS	// 0 //
157	WP(C)/0038170/2021	SANTILATA PANDA VS STATE OF ODISHA	PRAVAT KUMAR LENKA VS	// 0 //
158	WP(C)/0038171/2021	RINARANI NAYAK VS STATE OF ODISHA	LAXMAN BHOI VS	// 0 //
159	WP(C)/0038172/2021	RADHA BEHERA	LAXMAN BHOI	//

ORISSA HIGH COURT

FILING REPORT AS ON :03/12/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
160	WP(C)/0038173/2021	KALPANA DALAI	LAXMAN BHOI	//
		VS	VS	0
		STATE OF ODISHA		//
161	WP(C)/0038174/2021	AMINA SETHY	LAXMAN BHOI	//
		VS	VS	0
		STATE OF ODISHA		//
162	WP(C)/0038175/2021	M/S MAA TARENI FLY ASH BRICKS	B.N.PANDA 2	//
		VS	VS	0
		BM, CANARA BANK		//
163	WP(C)/0038176/2021	DHIRENDRA MULIA	MIHIR KANTA RATH	//
		VS	VS	0
		STATE OF ODISHA		//
164	WP(C)/0038177/2021	SRIKANTA CHOUDHURY	PITAMBAR JENA	//
		VS	VS	0
		STATE OF ODISHA		//
165	WP(C)/0038178/2021	GANESWAR NAYAK	NIRMAL RANJAN ROUSTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
166	WP(C)/0038179/2021	SARASWATI ROUSTRAY	MANMAYA KUMAR DASH	//
		VS	VS	0
		ODISHA POWER TRANSMISSION CORPORATION,BBSR		//
167	WP(C)/0038180/2021	SNEHALATA ROUT	P.N.MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
168	WP(C)/0038181/2021	BICHITRANANDA SAMAL	GOPAL SINHA	//
		VS	VS	0
		STATE OF ODISHA		//
169	WP(C)/0038182/2021	SK.AYUB	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
170	WP(C)/0038183/2021	CHANDRASEKHAR GARNAYAK	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :03/12/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	WP(C)/0038184/2021	STATE OF ODISHA PURUSHOTTOM SAHU VS	SITI KANT MISHRA VS	// // ()
172	WP(C)/0038185/2021	STATE OF ODISHA PRASANT KUMAR DAS VS	SUBASH CHANDRA PUSPALAKA VS	// // ()
173	WP(C)/0038186/2021	STATE OF ODISHA SANGHAMITRA MISHRA VS	MOHIT AGARWAL VS	// // ()
174	WP(C)/0038187/2021	STATE OF ODISHA SABYASACHI DAS VS	SARATHI JYOTI MOHANTY VS	// // ()
175	WP(C)/0038188/2021	STATE OF ODISHA TAPAS NAIK VS	PRASANNA KUMAR MISHRA VS	// // ()
176	WP(C)/0038189/2021	STATE OF ODISHA MUNNA AHMAD VS	PRAFULLA KUMAR RATH VS	// // ()
177	WP(C)/0038190/2021	STATE OF ODISHA BIPIN BIHARI LENKA VS CHIEF MANAGER,BANK OF BARODA,GANJAM	PRABHAT KUMAR DASH VS	// // ()
178	WP(C)/0038191/2021	BHUBANANANDA DALAI VS	SESHDEV DASH VS	// // ()
179	WP(C)/0038192/2021	STATE OF ODISHA SUSIL KUMAR PRADHAN VS	SUSANTA KU. MISHRA VS	// // ()
180	WP(C)/0038193/2021	STATE OF ODISHA BISAD BHANJAN KAR VS	ASHOK KUMAR ROUT VS	// // ()
181	WP(C)/0038194/2021	UNION OF INDIA RAMAKANTA BHAL VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	// // () //

ORISSA HIGH COURT

FILING REPORT AS ON :03/12/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	WP(C)/0038195/2021	TRILOCHAN NAYAK VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
183	WP(C)/0038196/2021	RUKMINI JUED VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// 0 //
184	WP(C)/0038197/2021	BHAVANI SHANKAR PATNAIK VS STATE OF ODISHA	SATYARANJAN MOHAPATRA VS	// 0 //
185	WP(C)/0038198/2021	DIBAKAR BARIK VS UNION OF INDIA	ASHOK KUMAR ROUT VS	// 0 //
186	WP(C)/0038199/2021	CHHABINDRA KUMAR BARALA VS STATE OF ODISHA	BRAJA KISHORE PANDA VS	// 0 //
187	WP(C)/0038200/2021	PRATIMA ROUTRAY VS STATE OF ODISHA	NITYANANDA BEHURIA VS	// 0 //
188	WP(C)/0038201/2021	SAROJ KUMAR MOHAPATRA VS STATE OF ODISHA	B.DASH VS	// 0 //
189	WP(C)/0038202/2021	NARAYAN SAHOO VS DY. GM,DISCIPLINARY AUTHORITY,INDIAN	NITYANANDA BEHURIA VS OVERSEAS BANK,KOLKATA	// 0 //
190	WP(C)/0038203/2021	DHIRENDRA KUMAR GOLAPI VS STATE OF ODISHA	BIKRAM CHANDRA GHADAI VS	// 0 //
191	WP(C)/0038204/2021	KALAKAR DEHURY VS STATE OF ODISHA	SAROJ RANJAN SUBUDHI VS	// 0 //
192	WP(C)/0038205/2021	ODISHA GRAMYA BANK,BARIPADA BRANCH VS THE E.E.,SUBARNAREKHA IRRIGATION DIV. PROJECT,MAYURBHANJ	AUROVINDA MOHANTY VS	// 0 //
193	WP(C)/0038206/2021	ODISHA GRAMYA BANK,BARIPADA BRANCH	AUROVINDA MOHANTY	//

ORISSA HIGH COURT

FILING REPORT AS ON :03/12/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
194	WP(C)/0038207/2021	THE COMMNR-CUM-SECY.,S AND ME DEPT. DURYADHAN SAHOO	RANJAN KU. ROUT	//
		VS	VS	0
195	WP(C)/0038208/2021	STATE OF ODISHA ODISHA GRAMYA BANK,BARIPADA BRANCH	AUROVINDA MOHANTY	//
		VS	VS	0
196	WP(C)/0038209/2021	THE MANAGER,ODISHA STATE CASHEW DEVELOPMENT CORP.,BARIPADA ODISHA GRAMYA BANK, BARIPADA BRANCH	AUROVINDA MOHANTY	//
		VS	VS	0
197	WP(C)/0038210/2021	THE COMMNR. CUM SECY, PR AND DW DEPT. ODISHA GRAMYA BANK,BARIPADA BRANCH	AUROVINDA MOHANTY	//
		VS	VS	0
198	WP(C)/0038211/2021	THE SR. SUPERINTENDENT OF POST OFFICES,BARIPADA ODISHA GRAMYA BANK, BARIPADA BRANCH	AUROVINDA MOHANTY	//
		VS	VS	0
199	WP(C)/0038212/2021	THE CHIEF DISTRICT MEDICIAL OFFICER, MAYURBHANJ ODISHA GRAMYA BANK,BARIPADA BRANCH	AUROVINDA MOHANTY	//
		VS	VS	0
200	WP(C)/0038213/2021	THE REGISTRAR,CIVIL COURTS,BARIPADA ODISHA GRAMYA BANK, BARIPADA BRANCH	AUROVINDA MOHANTY	//
		VS	VS	0
201	WP(C)/0038214/2021	THE DISTRICT FISHERIES OFFICER CUM CEO. SAMEER KANTA PANDA	PRABODHA CHANDRA NAYAK	//
		VS	VS	0
202	WP(C)/0038215/2021	UNION OF INDIA BISWAJEET BEHERA	BRAJA MOHAN SARANGI	//
		VS	VS	0
203	WP(C)/0038216/2021	R.T.O.,CUTTACK PRABHAT KUMAR SAHOO	BRAJA MOHAN SARANGI	//
		VS	VS	0
204	WP(C)/0038217/2021	R.T.O.,BBSR SANANDA THAKUR	PRABODHA CHANDRA NAYAK	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :03/12/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WP(C)/0038218/2021	UNION OF INDIA SURYAMANI PAL VS R.T.O.,ANGUL	BRAJA MOHAN SARANGI VS	// // 0 //
206	WP(C)/0038219/2021	NIRANJAN RATH VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
207	WP(C)/0038220/2021	BAJRANGLAL JANI VS UNION OF INDIA	PRABODHA CHANDRA NAYAK VS	// 0 //
208	WP(C)/0038221/2021	PUSPAMANJARI ROUT VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
209	WP(C)/0038222/2021	PRABIN KUMAR KUANR VS UNION OF INDIA	PRABODHA CHANDRA NAYAK VS	// 0 //
210	WP(C)/0038223/2021	SATYANARAYAN GANTAYAT VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
211	WP(C)/0038224/2021	SOBHABATI MALLIK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
212	WP(C)/0038225/2021	BEDA KUMBHAR VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	// 0 //
213	WP(C)/0038226/2021	SANTOSH KUMAR NAYAK VS STATE OF ODISHA	SAMARENDRA PATTANAİK VS	// 0 //
214	WP(C)/0038227/2021	BOBBY ISLAM VS STATE OF ODISHA	SIBA NARAYAN BISWAL VS	// 0 //
215	WP(C)/0038228/2021	BIHARIJI CONTAINERS PVT. LTD.,BBSR VS REGIONAL DIRECTOR,ESIC,BBSR	TARUNKANTA PATTANAYAK VS	// 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :03/12/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)/0038229/2021	SAROJINI DUNGURIA VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	// 0 //
217	WP(C)/0038230/2021	BIMALA PRADHAN VS TAHASILDAR, RAIRAKHOL	MANAS CHAND VS	// 0 //
218	WP(C)/0038231/2021	PRADEEP KUMAR NAIK VS ODISHA PUBLIC SERVICE COMMISSION,CUTTACK	SAMIR KUMAR BEHERA VS	// 0 //
219	WP(C)/0038232/2021	NILAMADHABA KHUNTIA VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
220	WP(C)/0038233/2021	PRABIR KUMAR DHAL VS STATE OF ODISHA	BISHNU PRASAD RATH VS	// 0 //
221	WP(C)/0038234/2021	KISHORI JAMDALIA VS ODISHA HYDRO POWER CORP. LTD.	DEBADATTA MOHANTY VS	// 0 //
222	WP(C)/0038235/2021	SATRUGHAN KANAR VS ODISHA PUBLIC SERVICE COMMISSION,CUTTACK	SAMIR KUMAR BEHERA VS	// 0 //
223	WP(C)/0038236/2021	DR. ABINASH ROUTRAY VS STATE OF ODISHA	BUDHADEV ROUTRAY VS	// 0 //
224	WP(C)/0038237/2021	SUNANDA MUDULI VS LIC OF INDIA,MUMBAI	JAJATI KESHARI KHUNTIA VS	// 0 //
225	WP(C)/0038238/2021	DEEPAK KUMAR SATAPATHY VS DIRECTOR, LOCAL FUND AUDIT, ODISHA	BUDHADEV ROUTRAY VS	// 0 //
226	WP(C)/0038239/2021	THAKUR DAS AGRAWALLA VS UNION OF INDIA	SABITA RANJAN PATTNAIK VS	// 0 //
227	WP(C)/0038240/2021	DR. RISHILA MAJUMDER	BIDYUT PRAVA PANDA	//

ORISSA HIGH COURT

FILING REPORT AS ON :03/12/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
228	WP(C)/0038241/2021	DR. SUSAMA PATRA SAKUNTALA MAHALA	DIGANTA DAS	//
		VS	VS	0
229	WP(C)/0038242/2021	THE COMMISSIONER,GST,CENTRAL EXCISE AND CUSTOMS,BBSR SASWATI SHUBHASANKETA MOHAPATRA	CHINMAYA MOHANTY	//
		VS	VS	0
230	WP(C)/0038243/2021	VICE CHANCELLOR, OUAT, BBSR M/S.RAJMAHAL HOTEL	JAGABANDHU SAHU	//
		VS	VS	0
231	WP(C)/0038244/2021	STATE OF ODISHA ITISHREE BEHERA @ DAS	GIRIJA SANKAR NAYAK	//
		VS	VS	0
232	WP(C)/0038245/2021	M/S.ASHOK LEYLAND LTD.,CHENNAI JITENDRA KUMAR SUBUDHI	AJAY KUMAR SAHOO	//
		VS	VS	0
233	WP(C)/0038246/2021	STATE OF ODISHA SUSILA DAS	PRAGNAYANANDA PATTNAIK	//
		VS	VS	0
234	WP(C)/0038247/2021	STATE OF ODISHA JANAKI DEVI @ JANKI MISHRA	PRAFULLA CHANDRA DAS	//
		VS	VS	0
235	WP(C)/0038248/2021	STATE OF ODISHA JANAKI DEVI @ JANKI MISHRA	PRAFULLA CHANDRA DAS	//
		VS	VS	0
236	WP(C)/0038249/2021	STATE OF ODISHA JOGESWAR PAND @ MUNDA	MIHIR KANTA RATH	//
		VS	VS	0
237	WP(C)/0038250/2021	STATE OF ODISHA NURSINGHA PANI	SAMEER KUMAR DAS	//
		VS	VS	0
238	WP(C)/0038251/2021	STATE OF ODISHA SUBASH PANIGRAHI	LAXMI SHARMA	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :03/12/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0038252/2021	STATE OF ODISHA CHIRANJEET VS	HARA PRASAD RATH VS	// // ()
240	WP(C)/0038253/2021	STATE OF ODISHA JYOTIRMAYEE BINDHANI VS	HARA PRASAD RATH VS	// // ()
241	WP(C)/0038254/2021	UTKAL UNIVERSITY,BBSR KANTHARAM MAHANTA VS	BHOJARAJ SETH VS	// // ()
242	WP(C)/0038255/2021	STATE OF ODISHA PRATAPRUDRA SATPATHY VS	PRAKASH CHANDRA SETHI VS	// // ()
243	WP(C)/0038256/2021	UNION OF INDIA BINOD KUMAR KAR VS	PRAKASH CHANDRA SETHI VS	// // ()
244	WP(C)/0038257/2021	THE VICE CHAIRMAN, BDA BRUNDABATI RAPATAN VS	SMRUTI MOHANTY VS	// // ()
245	WP(C)/0038258/2021	STATE OF ODISHA JAMUNA MANDAL VS	SMRUTI MOHANTY VS	// // ()
246	WP(C)/0038259/2021	STATE OF ODISHA ARCHANA GUPTA VS	NIRMAL CHANDRA MOHANTY VS	// // ()
247	WP(C)/0038260/2021	STATE OF ODISHA MENAKA MANDAL VS	SMRUTI MOHANTY VS	// // ()
248	WP(C)/0038261/2021	STATE OF ODISHA GITA MANDAL VS	SMRUTI MOHANTY VS	// // ()
249	WP(C)/0038262/2021	STATE OF ODISHA ANANTHA CHARAN PANDA VS BM, INDIAN BANK, BBSR	LAXMI NARAYAN PATEL VS	// // () //

ORISSA HIGH COURT

FILING REPORT AS ON :03/12/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0038263/2021	KAUSALYA HALADAR VS STATE OF ODISHA	SMRUTI MOHANTY VS	// 0 //
251	WP(C)/0038264/2021	M/S CHITTARANJAN BHARATGAS GRAMIN VITRAKDEEPALI MAHAPATRA VS UNION OF INDIA	VS	// 0 //
252	WP(C)/0038265/2021	M/S.SIMANCHAL BHARAT GAS GRAMIN VITRAK, GADHMALI MAHAPATRA VS UNION OF INDIA	VS	// 0 //
253	WP(C)/0038266/2021	JITENDRA KUMAR GUPTA VS UNION OF INDIA	RAKESH KUMAR MALLICK VS	// 0 //
254	WP(C)/0038267/2021	NANDA KISHORE GUPTA VS UNION OF INDIA	RAKESH KUMAR MALLICK VS	// 0 //
255	WP(C)/0038268/2021	DEEPAK KUMAR SETHY VS STATE OF ODISHA	SURYA NARAYAN PATNAIK VS	// 0 //
256	WP(C)/0038269/2021	DR.RAMESH CHANDRA BEHERA VS STATE OF ODISHA	SURYA NARAYAN PATNAIK VS	// 0 //
257	WP(C)/0038270/2021	ARUN KUMAR NAYAK VS STATE OF ODISHA	SURYA NARAYAN PATNAIK VS	// 0 //
258	WP(C)/0038271/2021	SAMARU BHOI @ SAMARU BHUE VS STATE OF ODISHA	AMITABH PRADHAN VS	// 0 //
259	WP(C)/0038272/2021	SABITA PAHI VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
260	WP(C)/0038273/2021	STATE OF ODISHA VS SRI REBATI KANTA KALET	DEBAKANTA MOHANTY, A.G.A. VS	// 0 //
261	WP(C)/0038274/2021	BAZAR COMMITTEE RAHAMA, JAGATSINGHPUR.	SAMVIT MOHANTY	//

ORISSA HIGH COURT

FILING REPORT AS ON :03/12/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
262	ABLAPL/0015822/2021	COLLECTOR, JAGATSINGHPUR, RUBUL NAIK	CHANDAN SAMANTARAY	// RAMPUR (SONEPUR) /124 /2021
		VS	VS	()
263	ABLAPL/0015823/2021	STATE OF ODISHA KANHA@ KANHU ROUT	AJIT KUMAR PANDA	// NADANAKANAN P.S. /93 /2021
		VS	VS	()
264	ABLAPL/0015824/2021	STATE OF ODISHA TAPAN KUMAR MOHANTY	GYANA RANJAN DHAL	// MAHILA P.S.(BBSR) /136 /2021
		VS	VS	()
265	ABLAPL/0015825/2021	STATE OF ODISHA ASHISH RANJAN SADANGI @ ASISH SODANGI	SURYAKANTA DWIBEDI	// NABARANGAPUR TOWN /515 /2021
		VS	VS	()
266	ABLAPL/0015826/2021	STATE OF ODISHA PANCHANAN PARIDA	RANJIT MOHANTY	// Tantiapal Marine /72 /2021
		VS	VS	()
267	ABLAPL/0015827/2021	STATE OF ODISHA SUBRAT KUMAR GOCHAYAT @ RAJA	SUMIT SEKHAR PATTANAIK	// SECTOR-7 /126 /2021
		VS	VS	()
268	ABLAPL/0015828/2021	STATE OF ODISHA SUBRAT KUMAR BARIK	SACHIDANANDA PADHEE	// BANGRIPOSI /269 /2021
		VS	VS	()
269	ABLAPL/0015829/2021	STATE OF ODISHA CHIKU@ CHINKU@ABINASH@ AVINASH SWAIN	ASHOK KUMAR SAHOO	// KENDRAPARA SADAR /343 /2021
		VS	VS	()
270	ABLAPL/0015830/2021	STATE OF ODISHA SHYAMA SUNDAR RAM	JYOTIRMAYA SAHOO	// KHURDA P.S. /475 /2021
		VS	VS	()
271	ABLAPL/0015831/2021	STATE OF ODISHA SAMBHU NAIK@ UPENDRA NAIK	DINESH KUMAR PANDA	// GONDIA /126 /2021
		VS	VS	()
272	ABLAPL/0015832/2021	STATE OF ODISHA MANI RANA	GAJENDRA K. KHILAR	// TANGI /172 /2018
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :03/12/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	ABLAPL/0015833/2021	STATE OF ODISHA NITYA@ NITYANANDA DEHURY VS	BIRENDRA KU. PARDHI VS	// KEONJHAR SADAR /406 /2021 ()
274	ABLAPL/0015834/2021	STATE OF ODISHA JAGANNATH MUKHI VS	CHITTARANJAN PATNAIK VS	// CHANDIPUR /83 /2021 ()
275	ABLAPL/0015835/2021	STATE OF ODISHA RUDRA KABADIA@ RUDAL YADAV VS	ARIJEET MISHRA VS	// KALINGA NAGAR /269 /2021 ()
276	ABLAPL/0015836/2021	STATE OF ODISHA JOGENDRA MALIK@ JOGI MALIK VS	SUBASH CHANDRA PANI VS	// DHARMASALA /495 /2021 ()
277	ABLAPL/0015837/2021	STATE OF ODISHA SATYABAN SAHU VS	HIMANSHU SEKHAR MISHRA VS	// / /0 ()
278	ABLAPL/0015838/2021	STATE OF ODISHA PANUA@ ATULA PATTANAYAK VS	SMRUTI RANJAN MOHAPATRA VS	// KUAKHIA /379 /2021 ()
279	ABLAPL/0015839/2021	STATE OF ODISHA LOKANATH PRADHAN VS	DEBASNAN DAS VS	// SATYABADI /431 /2021 ()
280	ABLAPL/0015840/2021	STATE OF ODISHA HARAMANI MALLICK VS	ASHOK DAS VS	// BALIANTA P.S. /206 /2018 ()
281	ABLAPL/0015841/2021	STATE OF ODISHA SADANANDA SAHU VS	SESHADEV DASH VS	// / /0 ()
282	ABLAPL/0015842/2021	STATE OF ODISHA BHAGABAN ACHARY VS	AMITAV TRIPATHY VS	// BALIANTA P.S. /206 /2018 ()
283	ABLAPL/0015843/2021	STATE OF ODISHA ABDUL KADIR KHAN VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// DHARMASALA /485 /2020 () //

ORISSA HIGH COURT**FILING REPORT AS ON :03/12/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	ABLAPL/0015844/2021	SANTOSH KUMAR SAHOO VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	BANSADA /345 /2021 () //
285	ABLAPL/0015845/2021	KUNIDEI NIAL@ NAG VS STATE OF ODISHA(VIG.)	SUSHANTA KU. JOSHI VS	SAMBALPUR VIGILANCE /38 /2021 () //
286	ABLAPL/0015846/2021	SUSANTA KUMAR BEHERA VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	BELLAGUNTHA /268 /2021 () //
287	ABLAPL/0015847/2021	MAHENDRA KUMAR PATRA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BHUBAN /476 /2021 () //
288	ABLAPL/0015848/2021	HAREKRISHNA JENA VS STATE OF ODISHA	SAHASRA JYOTI NANDA VS	/ /0 () //
289	ABLAPL/0015849/2021	LALIT KUMAR SAHOO VS STATE OF ODISHA	SEKH ZAKIR HUSSAIN VS	BADAGODA P.S. /400 /2021 () //
290	ABLAPL/0015850/2021	BASANTI SAHOO VS STATE OF ODISHA	SEKH ZAKIR HUSSAIN VS	BADAGODA P.S. /400 /2021 () //
291	ABLAPL/0015851/2021	BHARAT BHUE VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BARGARH SADAR /354 /2021 () //
292	ABLAPL/0015852/2021	PRADIP KHANDUALA VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	GOP /551 /2021 () //
293	ABLAPL/0015853/2021	JYOTSHNA BEHERA VS STATE OF ODISHA	CHAITANYA NAYAK VS	CHOUDWAR /511 /2021 () //
294	ABLAPL/0015854/2021	DURYODHAN MOHAPATRA @ PINTU VS STATE OF ODISHA	DIPTI DHALL VS	DEOGARH /262 /2021 () //
295	ABLAPL/0015855/2021	SMRUTI RANJAN PARIDA	B.B.MOHANTY	CHANDRASEKHARPUR /482 /2021

ORISSA HIGH COURT

FILING REPORT AS ON :03/12/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
296	ABLAPL/0015856/2021	STATE OF ODISHA DIRISH@ DIBAKAR BHOI	SANJIT MISHRA	// BRAHMAGIRI /167 /2020
		VS	VS	()
297	ABLAPL/0015857/2021	STATE OF ODISHA SUKA@ SUKANTA KUMAR PRADHAN	ALOK KUMAR MOHAPATRA	// SINGHADWAR PS /113 /2021
		VS	VS	()
298	ABLAPL/0015858/2021	STATE OF ODISHA KALIA @ SUSANTA KUMAR PRADHAN	ALOK KUMAR MOHAPATRA	// SINGHADWAR PS /113 /2021
		VS	VS	()
299	ABLAPL/0015859/2021	STATE OF ODISHA MIR AJHAR ALLI@ ALI	RADHIKA RANJAN BHATTACHARYA	// BINJHARPUR /531 /2021
		VS	VS	()
300	ABLAPL/0015860/2021	STATE OF ODISHA GOVIND CHANDRA BARIK	AJIT KUMAR MOHANTY	// LINGARAJ P.S. /314 /2021
		VS	VS	()
301	ABLAPL/0015861/2021	STATE OF ODISHA GOVIND CHANDRA BARIK	AJIT KUMAR MOHANTY	// LINGARAJ P.S. /318 /2021
		VS	VS	()
302	ABLAPL/0015862/2021	STATE OF ODISHA SARAT HATI	SANJIT KUMAR DAS	// / /0
		VS	VS	()
303	ABLAPL/0015863/2021	STATE OF ODISHA SANJAY KUMAR MISHRA	PARTHA SARATHI DAS	// KEONJHAR SADAR /449 /2021
		VS	VS	()
304	ABLAPL/0015864/2021	STATE OF ODISHA BIJAY DAS @ BIJAY DASH	SATYA NARAYAN MISHRA (4)	// KOREI /331 /2021
		VS	VS	()
305	ABLAPL/0015865/2021	STATE OF ODISHA DURYODHAN BEHERA	DIPTIREKHA NANDA	// BEGUNIA P.S. /247 /2021
		VS	VS	()
306	ABLAPL/0015866/2021	STATE OF ODISHA NAKUL ROUSTRAY	RAJJEET ROY	// BOLAGARH P.S. /196 /2021
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :03/12/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	ABLAPL/0015867/2021	STATE OF ODISHA BASA @ BASHULAL SAIPAN NADAF VS	ROHIT RANJAN RAY VS	// NIRAKARPUR /178 /2021 ()
308	ABLAPL/0015868/2021	STATE OF ODISHA SUMANTA SAHU VS	DURLLABHA RANJAN MISHRA VS	// ANGUL SADAR PS /758 /2021 ()
309	ABLAPL/0015869/2021	STATE OF ODISHA PRASANT KUMAR MAHAR VS	LAXMI SHARMA VS	// AINTHAPALI /351 /2020 ()
310	ABLAPL/0015870/2021	STATE OF ODISHA ABHI@ ABHAYA KUMAR MALLIKA VS	BISHWA RANJAN SAHU VS	// GONDIA /265 /2021 ()
311	ABLAPL/0015871/2021	STATE OF ODISHA MISHU MEHER @ SUBODH MEHER VS	SACHIDANANDA PADHEE VS	// barpalli /290 /2019 ()
312	ABLAPL/0015872/2021	STATE OF ODISHA SURU SUNA VS	SACHIDANANDA PADHEE VS	// barpalli /299 /2021 ()
313	ABLAPL/0015873/2021	STATE OF ODISHA KULAMANI PARIDA VS	SARAT KUMAR JENA VS	// KHALLIKOTE /675 /2021 ()
314	ABLAPL/0015874/2021	STATE OF ODISHA A. SATYA REDDY @ REDDY VS	SARAT KUMAR JENA VS	// RAMBHA (KHALLIKOTE) /438 /2021 ()
315	ABLAPL/0015875/2021	STATE OF ODISHA BIRENDRA@ BIRENDRA KUMAR SWAIN VS	BISHWA RANJAN SAHU VS	// CUTTACK SADAR /653 /2021 ()
316	ABLAPL/0015876/2021	STATE OF ODISHA SANGRAM KESHARI MAHANTY VS	ASHOK DAS VS	// BAIDYANATHPUR /158 /2021 ()
317	WPC(OAC)/0000039/2013	STATE OF ODISHA SUDAM CHARAN SAHU VS	M/S MANOJA KUMAR KHUNTIA VS	// // ()

ORISSA HIGH COURT

FILING REPORT AS ON :03/12/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WPC(OAC)/000041/2013	RAMESH CHANDRA PRADHAN VS STATE OF ODISHA	M/S SATYABRATA MOHANTY VS	// 0 //
319	WPC(OAC)/000045/2013	ALEKHA BEHERA VS STATE OF ODISHA	M/S J.K. MISHRA VS	// 0 //
320	WPC(OAC)/000046/2013	ACHYUTANANDA SINGH VS STATE OF ODISHA	M/S B.S RAYAGURU VS	// 0 //
321	WPC(OAC)/000048/2013	KADAM TOLA CHOUDHURY VS STATE OF ODISHA	M/S B.S TRIPARHY VS	// 0 //
322	WPC(OAC)/000049/2013	MAMATA BANKRA VS STATE OF ORISSA	M/S B.S TRIPATHY VS	// 0 //
323	WPC(OAC)/000050/2013	KANGRESH NAIK VS STATE OF ODISHA	M/S B.S TRIPATHY VS	// 0 //
324	WPC(OAC)/000051/2013	JAGNYASENI RATH VS STATE OF ORISSA	M/S B.S TRIPATHY VS	// 0 //
325	WPC(OAC)/000052/2013	RUKMINI NAIK VS STATE OF ORISSA	M/S B.S TRIPATHY VS	// 0 //
326	WPC(OAC)/000053/2013	BHIMA CHARAN SINGH VS STATE OF ODISHA	M/S R.R. DAS VS	// 0 //
327	WPC(OAC)/000054/2013	KALI CHARAN SINGH VS STATE OF ORISSA	M/S R.R. DAS VS	// 0 //
328	WPC(OAC)/000055/2013	DEBENDRA SING VS STATE OF ORISSA	M/S R.R DAS VS	// 0 //
329	WPC(OAC)/000056/2013	BIJAYA KUMAR BAGSINGH	M/S R.R. DAS	//

ORISSA HIGH COURT

FILING REPORT AS ON :03/12/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ORISSA		//
330	WPC(OAC)/000057/2013	BINOD CHANDRA NAYAK	M/S DHULURAM PATTANAYAK	//
		VS	VS	0
		STATE OF ORISSA		//
331	WPC(OAC)/000065/2013	UPENDRANATH MOHANTY	M/S PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
332	WPC(OAC)/000066/2013	SUBHENDU KUMAR PARIDA	M/S SIDHESWAR MALLIK	//
		VS	VS	0
		STATE OF ORISSA		//
333	WPC(OAC)/000071/2013	SUMANTA KUMAR PATRA	M/S SAROJ KUMAR ROUSTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
334	WPC(OAC)/000072/2013	GAGAN BIHARI BISWAL	M/S SAROJ KUMAR ROUT	//
		VS	VS	0
		STATE OF ORISSA		//
335	WPC(OAC)/000076/2013	RAMESH CHANDRA SAHU	M/S K.K. SWAIN	//
		VS	VS	0
		STATE OF ORISSA		//
336	WPC(OAC)/000083/2013	SUDHIR KUMAR LENKA	M/S SRIKANTA MAHUNTA	//
		VS	VS	0
		STATE OF ORISSA		//
337	WPC(OAC)/000085/2019	MAMATA DASH	M/S B.S TRIPATHY (1)	//
		VS	VS	0
		STATE OF ODISHA		//
338	WPC(OAC)/0000171/2013	SATYA NARAYAN PANDA	M/S K.K SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
339	WPC(OAC)/0000172/2013	SWARUP KUMAR MOHANTY	M/S K.K SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
340	WPC(OAC)/0000173/2013	DHANANJAYA BEHERA	M/S K.K.SWAIN	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :03/12/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WPC(OAC)/0000174/2013	STATE OF ODISHA PURUSOTTAM SAHOO VS	M/S K.K.SWAIN VS	// // ()
342	WPC(OAC)/0000175/2013	STATE OF ODISHA SURESH KUMAR JENA VS	M/S K.K SWAIN VS	// // ()
343	WPC(OAC)/0000176/2013	STATE OF ODISHA RAJENDRA SINGH VS	M/S DHARMENDRA SETHY VS	// // ()
344	WPC(OAC)/0000177/2013	STATE OF ODISHA SRI SHANKAR MOHAN SANKHUAL VS	M/S DHARMENDRA SETHY VS	// // ()
345	WPC(OAC)/0000178/2013	STATE OF ODISHA RAJARAM RANA VS	M/S ARUN KUMAR ACHARYA VS	// // ()
346	WPC(OAC)/0000179/2013	STATE OF ODISHA SRI PRASANTA KUMAR PANIGRAHI VS	M/S S.N SHARMA VS	// // ()
347	WPC(OAC)/0000182/2013	STATE OF ODISHA SRIDHARA DORA TORRI VS	M/S KALI PRASANNA MISHRA VS	// // ()
348	WPC(OAC)/0000195/2013	STATE OF ODISHA BABAJI KUMAR VS	M/S D .ROUTRAY VS	// // ()
349	WPC(OAC)/0000196/2013	STATE OF ODISHA BIBHUTI BHUSAN JENA VS	M/S D. ROUTRAY VS	// // ()
350	WPC(OAC)/0000197/2013	STATE OF ODISHA SRI SANTOSH KUMAR DAS VS	M/S D. ROUTRAY VS	// // ()
351	WPC(OAC)/0000198/2013	STATE OF ODISHA SURABAN GOND VS	M/S RANJIT SAMAL VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :03/12/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WPC(OAC)/0000200/2013	SITAMANI BHUYAN VS STATE OF ODISHA	M/S ALEKH CHANDRA MOHANTY VS	// 0 //
353	WPC(OAC)/0000204/2013	BENUDHAR SAHOO VS STATE OF ODISHA	M/S RAJENDRA KRUSHNA BOSE VS	// 0 //
354	WPC(OAC)/0000207/2013	RAJKUMAR GOWALA VS STATE OF ODISHA	M/S B.S TRIPATHY 1 VS	// 0 //
355	WPC(OAC)/0000208/2013	SANDHYARANI MALLICK VS STATE OF ODISHA	M/S B.S TRIPATHY 1 VS	// 0 //
356	WPC(OAC)/0000209/2013	SABITA DEVI VS STATE OF ODISHA	M/S B.S TRIPATHY 1 VS	// 0 //
357	WPC(OAC)/0000211/2013	RAMESH CHANDRA NAIK VS STATE OF ODISHA	M/S AJODHYA RANJAN DASH VS	// 0 //
358	WPC(OAC)/0000294/2013	PURNA CHANDRA DHALSAMANTA VS STATE OF ODISHA	M/S J.K LENKA VS	// 0 //
359	WPC(OAC)/0000296/2013	HEMANTA KUMAR SINGH VS STATE OF ODISHA	M/S MAHENDRA KUMAR DAS VS	// 0 //
360	WPC(OAC)/0000297/2013	SARANGADHARA BEHERA VS STATE OF ODISHA	M/S BISWABIHARI MOHANTY VS	// 0 //
361	WPC(OAC)/0000298/2013	SIBA SANKAR GOUDA VS STATE OF ODISHA	M/S SHASHI BHUSAN JENA VS	// 0 //
362	WPC(OAC)/0000302/2013	RAJENDRA KUMAR NAIK VS STATE OF ODISHA	M/S JAGABANDHU SAHU VS	// 0 //
363	WPC(OAC)/0000305/2013	GANAPATI NAYAK	M/S AKSHYA KUMAR NAYAK	//

ORISSA HIGH COURT

FILING REPORT AS ON :03/12/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
364	WPC(OAC)/0000306/2013	DR. NARAYAN ACHARYA	M/S DHIRENDRA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
365	WPC(OAC)/0000308/2013	PRAMOD KUMAR BEHERA	M/S RABINDRA KU. PATTNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
366	WPC(OAC)/0000309/2013	TULASI PRASAD NAIK	M/S LAXMAN PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
367	WPC(OAC)/0000310/2013	DIBYASUNDAR MAHAKUD	M/S SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
368	WPC(OAC)/0000311/2013	PRITI RANJAN PARIDA	M/S SADASIV PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
369	WPC(OAC)/0000315/2013	SASIDAMANI BHATRA	K.K. SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
370	WPC(OAC)/0000323/2013	NARENDRA KUMAR NAIK	M/S UMESH CH. MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
371	WPC(OAC)/0000326/2013	NIRAKAR ROUL	LAXMI KANTA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
372	WPC(OAC)/0000328/2013	B.KRISHNA RAO	SIBANARAYAN BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
373	WPC(OAC)/0000332/2013	SWARNALATA BAL	MANOJ KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
374	WPC(OAC)/0000336/2013	BALESWAR NAYAK	SHASHI BHUSAN JENA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :03/12/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	WPC(OAC)/0000365/2013	STATE OF ODISHA PUSPALATA PANDA VS	M/S SAMEER KUMAR DAS VS	// // ()
376	WPC(OAC)/0000368/2013	STATE OF ODISHA AMARENDRA NAYAK VS	M/S BIRAJA PRASANNA SATPATHY VS	// // ()
377	WPC(OAC)/0000369/2013	STATE OF ODISHA G. NAGESWAR RAO VS	M/S H.M DHAL VS	// // ()
378	WPC(OAC)/0000372/2013	STATE OF ODISHA BHARAT CHANDRA BARIK VS	M/S KISHORE CHANDRA PRADHAN VS	// // ()
379	WPC(OAC)/0000373/2013	STATE OF ODISHA BHARAT BEHERA VS	M/S SHASHI BHUSAN JENA VS	// // ()
380	WPC(OAC)/0000374/2013	STATE OF ODISHA PURNA CHANDRA PRUSTY VS	M/S B.K MOHANTY VS	// // ()
381	WPC(OAC)/0000375/2013	STATE OF ODISHA PARAMANANDA PANDA VS	M/S PRADEEP KU. PANDA VS	// // ()
382	WPC(OAC)/0000535/2013	STATE OF ODISHA PUSPANJALI DASH VS	M/S SUMANTA KUMAR NAYAK VS	// // ()
383	WPC(OAC)/0000536/2013	STATE OF ODISHA SWAGATIKA PRADHAN VS	M/S SIDHESWAR MALLIK VS	// // ()
384	WPC(OAC)/0000539/2013	STATE OF ODISHA DILLIP KUMAR OJHA VS	M/S DEBADUTTA ROURAY VS	// // ()
385	WPC(OAC)/0000551/2013	STATE OF ODISHA DR. BHUBAN MOHAN SAHOO VS STATE OF ODISHA	M/S KALI PRASANNA MISHRA VS	// // () //

ORISSA HIGH COURT

FILING REPORT AS ON :03/12/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	WPC(OAC)/0000552/2013	BHAGABAT GIRI VS STATE OF ODISHA	M/S SHASHI BHUSAN JENA VS	// 0 //
387	WPC(OAC)/0000567/2013	DHIRENDRA KU. DASH VS STATE OF ODISHA	M/S AGASTI KANUNGO VS	// 0 //
388	WPC(OAC)/0000568/2013	KEDAR NATH BISWAL VS STATE OF ODISHA	M/S AGASTI KANUNGO VS	// 0 //
389	WPC(OAC)/0000569/2013	PRAKASH CHANDRA TARINI VS STATE OF ODISHA	M/S AGASTI KANUNGO VS	// 0 //
390	WPC(OAC)/0000570/2013	BAISHNAB MOHARANA VS STATE OF ODISHA	M/S AGASTI KANUNGO VS	// 0 //
391	WPC(OAC)/0000571/2013	RANKANIDHI SAHOO VS STATE OF ODISHA	M/S AGASTI KANUNGO VS	// 0 //
392	WPC(OAC)/0000572/2013	KAILASH CHANDRA BEHERA VS STATE OF ODISHA	M/S AGASTI KANUNGO VS	// 0 //
393	WPC(OAC)/0000573/2013	DUSASAN BISWAL VS STATE OF ODISHA	M/S AGASTI KANUNGO VS	// 0 //
394	WPC(OAC)/0000574/2013	JAYA DEV TARINI VS STATE OF ODISHA	M/S AGASTI KANUNGO VS	// 0 //
395	WPC(OAC)/0000618/2013	DURYODHAN MAHALIK VS STATE OF ODISHA	M/S MANOJA KUMAR KHUNTIA VS	// 0 //
396	WPC(OAC)/0000619/2013	MANINI SETHI VS STATE OF ODISHA	M/S RAMESH CHANDRA BEHERA VS	// 0 //
397	WPC(OAC)/0000621/2013	SUDHANSU SEKHAR DAS	M/S SHASHI BHUSAN JENA	//

ORISSA HIGH COURT

FILING REPORT AS ON :03/12/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
398	WPC(OAC)/0000627/2013	SK SAHAJAHAN	M/S A. KANUNGO	//
		VS	VS	0
		STATE OF ODISHA		//
399	WPC(OAC)/0000628/2013	MINIPRABHA SAHOO	M/S A. KANUNGO	//
		VS	VS	0
		STATE OF ODISHA		//
400	WPC(OAC)/0000629/2013	SHYAM GHAN BARIK	M/S A. KANUNGO	//
		VS	VS	0
		STATE OF ODISHA		//
401	WPC(OAC)/0000630/2013	BENUDHAR ROY	M/S A. KANUNGO	//
		VS	VS	0
		STATE OF ODISHA		//
402	WPC(OAC)/0000631/2013	PANCHANAN SUNDARAY	M/S A. KANUNGO	//
		VS	VS	0
		STATE OF ODISHA		//
403	WPC(OAC)/0000638/2013	REKHA BADHAI	M/S UPENDRA KUMAR SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
404	WPC(OAC)/0000639/2013	HEMANTA KUMAR SAHANI	M/S MANOJA KUMAR KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
405	WPC(OAC)/0000653/2013	BINOD CHANDRA PARHI	M/S PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
406	WPC(OAC)/0000657/2013	DR. PURNA CHADNRA SAHOO	M/S DAYANANDA MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
407	WPC(OAC)/0000658/2013	SHIBA SHANKAR MUNA	M/S BIREN SANKAR TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
408	WPC(OAC)/0000663/2013	RABINDRA PRADHAN	M/S PRASANNA KUMAR MOHANTY	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :03/12/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	WPC(OAC)/0000663/2012	STATE OF ODISHA DEB NARYAN PAL VS	M/S B.B MOHANTY VS	// // ()
410	WPC(OAC)/0000664/2012	STATE OF ODISHA SIBA PRASAD PATTANAİK VS	M/S BISWABIHARI MOHANTY VS	// // ()
411	WPC(OAC)/0000668/2012	STATE OF ODISHA PRADEEP KUMAR TRIPATHY VS	M/S J.K. LENKA VS	// // ()
412	WPC(OAC)/0000670/2012	STATE OF ODISHA NITYANANDA SWAIN VS	M/S A.C MOHANTY VS	// // ()
413	WPC(OAC)/0000672/2013	STATE OF ODISHA BIRANCHI NARAYAN MOHANTY VS	M/S RAMA CHANDRA MOHANTY VS	// // ()
414	WPC(OAC)/0000673/2013	STATE OF ODISHA RABINARAYAN SAMAL VS	M/S UMAKANTA MISHRA VS	// // ()
415	WPC(OAC)/0000675/2013	STATE OF ODISHA ASIT KUMAR PATRA VS	M/S ARJUNA CHARAN BEHERA VS	// // ()
416	WPC(OAC)/0000676/2013	STATE OF ODISHA BASANTA KUMAR PATRA VS	M/S BIMAL PRASANNA TRIPATHY VS	// // ()
417	WPC(OAC)/0000679/2012	STATE OF ODISHA AMIYA RANJAN PANDA VS	M/S P.K PANDA VS	// // ()
418	WPC(OAC)/0000684/2013	STATE OF ODISHA SHYAM SUNDAR SAMANTRAY VS	M/S BISWABIHARI MOHANTY VS	// // ()
419	WPC(OAC)/0000686/2013	STATE OF ODISHA BIBHUTI BHUSAN SETHY VS STATE OF ODISHA	M/S SAMARENDRA PATTNAİK VS	// // () //

ORISSA HIGH COURT

FILING REPORT AS ON :03/12/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	WPC(OAC)/0000687/2013	MANOJ KUMAR LENKA VS STATE OF ODISHA	M/S BISWABIHARI MOHANTY VS	// 0 //
421	WPC(OAC)/0000688/2013	HARIHAR BEHERA VS STATE OF ODISHA	M/S DHULIRAM PATTANAYAK VS	// 0 //
422	WPC(OAC)/0000690/2012	DURGA CHARAN DAS VS STATE OF ODISHA	M/S J.K. MISHRA (2) VS	// 0 //
423	WPC(OAC)/0000691/2012	DURGA CHARAN DAS VS STATE OF ODISHA	M/S J.K. MISHRA VS	// 0 //
424	WPC(OAC)/0000692/2013	DR. RHINE CHAUDHURY VS STATE OF ODISHA	M/S DINESH KU. PANDA VS	// 0 //
425	WPC(OAC)/0000692/2012	DINABANDHU SAHOO VS STATE OF ODISHA	M/S ARIJEET MISHRA VS	// 0 //
426	WPC(OAC)/0000693/2012	JITENDRA KUMAR JENA VS STATE OF ODISHA	M/S ARIJEET MISHRA VS	// 0 //
427	WPC(OAC)/0000693/2013	RAMA RAMAN PANDA VS STATE OF ODISHA	M/S P.K. RATH 1 VS	// 0 //
428	WPC(OAC)/0000694/2012	GANESH CHANDRA MUKHI VS STATE OF ODISHA	M/S ARIJEET MISHRA VS	// 0 //
429	WPC(OAC)/0000694/2013	SAILA SAHOO VS STATE OF ODISHA	M/S G.S. NAMOTAR VS	// 0 //
430	WPC(OAC)/0000697/2012	SARANGADHAR TRIPATHY VS STATE OF ORISSA	M/S PRAFULLA KU. KAR VS	// 0 //
431	WPC(OAC)/0000704/2012	DILLIP KUMAR PATRNAIK	M/S B.S. MISHRA (2)	//

ORISSA HIGH COURT

FILING REPORT AS ON :03/12/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
432	WPC(OAC)/0000723/2013	KAMAL LOCHAN DAS	M/S BISWANATH RATH	//
		VS	VS	0
		STATE OF ODISHA		//
433	WPC(OAC)/0000751/2012	PRASANNA KUMAR PARIDA	M/S C.R. NANDY	//
		VS	VS	0
		STATE OF ODISHA		//
434	WPC(OAC)/0000754/2013	RAMESH CHANDRA PRUSTY	M/S T.BARIK	//
		VS	VS	0
		STATE OF ODISHA		//
435	WPC(OAC)/0000801/2013	SAROJ KUMAR SWAIN	M/S S.K JEE	//
		VS	VS	0
		STATE OF ODISHA		//
436	WPC(OAC)/0000808/2013	NIHAR RANJAN MOHANTY	M/S BIMBISAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
437	WPC(OAC)/0000817/2013	DR. JAGADANANDA TRIPATHY	M/S M.K KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
438	WPC(OAC)/0000818/2013	BISHNU PRASAD RATH	M/S M.K KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
439	WPC(OAC)/0000819/2013	BHARAT SAHU	M/S D.K PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
440	WPC(OAC)/0000820/2013	RUPAK KUMAR PATEL	M/S D.K PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
441	WPC(OAC)/0000821/2013	HABIRAM CHOUDHARY	M/S D.K PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
442	WPC(OAC)/0000822/2013	JADUMANI NAIK	M/S D.K PANDA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :03/12/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	WPC(OAC)/0000823/2013	STATE OF ODISHA DR. BIMAL PRASAD PATTNAIK VS	M/S S.C PUSPALATA VS	// // ()
444	WPC(OAC)/0000824/2013	STATE OF ODISHA SURENDRA KALO VS	M/S S.R MOHAPATRA VS	// // ()
445	WPC(OAC)/0000829/2013	STATE OF ODISHA GOURANGA CHARAN PRADHAN VS	M/S S.K RATH VS	// // ()
446	WPC(OAC)/0000830/2013	STATE OF ODISHA DILIP KUMAR GURU VS	M/S S.K RATH VS	// // ()
447	WPC(OAC)/0000831/2013	STATE OF ODISHA SAMIR KUMAR BEHERA VS	M/S S.R MOHAPATRA VS	// // ()
448	WPC(OAC)/0000832/2013	ADDL. D.G-CUM-DIRECTOR GENERAL KRISHNA CHNADRA SAHOO VS	M/S S.R MOHAPATRA VS	// // ()
449	WPC(OAC)/0000833/2013	ADDL D.G CUM- DIRECTOR GENERAL KAMALA BEHERA VS	M/S M.K KHUNTIA VS	// // ()
450	WPC(OAC)/0000834/2013	DIRECTOR, ELEMENTARY EDUCATION SUKANTI SAHOO VS	M/S P.K PADHI VS	// // ()
451	WPC(OAC)/0000836/2013	STATE OF ODISHA SUBARNA NAIK VS	M/S S.PRUSTY VS	// // ()
452	WPC(OAC)/0000843/2013	STATE OF ODISHA RANJUKATA BEHERA VS	M/S G.N ROUT VS	// // ()
453	WPC(OAC)/0000848/2013	STATE OF ODISHA TAPAS RANJAN BISWAL VS	M/S K.C SATAPATHY VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :03/12/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	WPC(OAC)/0000850/2013	MARY PASCALINE EKKA VS STATE OF ODISHA	M/S B.S TRIPATHY(1) VS	// 0 //
455	WPC(OAC)/0000852/2013	BASANT KUMAR SAHOO VS STATE OF ORISSA	M/S ASHOK KUMAR MOHAPATRA VS	// 0 //
456	WPC(OAC)/0000856/2013	KALI PRASAD PATRA VS STATE OF ORISSA	M/S LAXMAN PRADHAN VS	// 0 //
457	WPC(OAC)/0000858/2013	LABANYABATI NANDA VS STATE OF ORISSA	M/S R.K. NANDA VS	// 0 //
458	WPC(OAC)/0000859/2013	ARUNA KUMAR MISHRA VS STATE OF ORISSA	M/S ARUNA KUMAR MISHRA VS	// 0 //
459	WPC(OAC)/0000860/2013	FAKIR CHARAN BEHERA VS STATE OF ORISSA	M/S VS	// 0 //
460	WPC(OAC)/0000866/2013	MAHAN LAL GHOSH VS STATE OF ORISSA	M/S JYOTIRMAY GUPTA VS	// 0 //
461	WPC(OAC)/0000867/2013	RAJESH KUMAR PRADHAN VS STATE OF ORISSA	M/S RAJESH KUMAR PRADHAN VS	// 0 //
462	WPC(OAC)/0000868/2013	BIRAJA KAMAKHYIPRASAD BRAHMA VS STATE OF ORISSA	M/S MAHENDRA KUMAR SAHOO VS	// 0 //
463	WPC(OAC)/0000869/2013	GOBARDHAN PRADHAN VS STATE OF ORISSA	M/S MAHENDRA KUMAR SAHOO VS	// 0 //
464	WPC(OAC)/0000870/2013	PRADEEPTA KISHORE BHUYN VS STATE OF ORISSA	M/S MAHENDRA KUMAR SAHOO VS	// 0 //
465	WPC(OAC)/0000872/2013	SANTOSH KUMAR PANIGRAHI	M/S MAHENDRA KUMAR SAHOO	//

ORISSA HIGH COURT

FILING REPORT AS ON :03/12/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ORISSA		//
466	WPC(OAC)/0000873/2013	MANJULA MAHAPATRA	M/S DEBABRATA RATHA	//
		VS	VS	0
		STATE OF ORISSA		//
467	WPC(OAC)/0000875/2013	DUSHASAN MAHANTA	M/S PARTHA SARATHI DAS	//
		VS	VS	0
		STATE OF ORISSA		//
468	WPC(OAC)/0000877/2013	DHANAJAY MOHAPATRA	M/S B.B. ROUTPAY	//
		VS	VS	0
		STATE OF ORISSA		//
469	WPC(OAC)/0000880/2013	NARESH KUMAR NAYAK	M/S PAMI RATH	//
		VS	VS	0
		STATE OF ORISSA		//
470	WPC(OAC)/0000886/2013	KRUSHNA CHANDRA KAR	M/S BISWAJIT MOHANTY	//
		VS	VS	0
		STATE OF ORISSA		//
471	WPC(OAC)/0000887/2013	SANATAN SABAR	M/S BISWAJIT MOHANTY	//
		VS	VS	0
		STATE OF ORISSA		//
472	WPC(OAC)/0000892/2013	RATNAKAR MUNDA	M/S LAXMAN PRADHAN	//
		VS	VS	0
		FOREST AND ENVIRONMENT DEPT.		//
473	WPC(OAC)/0000893/2013	RANJIT KUMAR DAS	M/S DHULIRAM PATTNAIK	//
		VS	VS	0
		STATE OF ORISSA		//
474	WPC(OAC)/0001009/2013	BIMAL KUMAR BEHERA	M/S MADHUMITA PANDA	//
		VS	VS	0
		STATE OF ORISSA		//
475	WPC(OAC)/0001028/2013	NARAYAN CHANDRA DUTTA	M/S PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
476	WPC(OAC)/0001096/2013	SUBASH CHANDRA SHARMA	RUDRA NARAYAN PARIJA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :03/12/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
477	WPC(OAC)/0001101/2013	STATE OF ODISHA SANDHYARANI RATH VS	SIDHESWAR MALLIK VS	// // 0
478	WPC(OAC)/0001118/2013	STATE OF ODISHA ANANTA CHARAN SAHOO VS	BHARATI DASH VS	// // 0
479	WPC(OAC)/0001119/2013	STATE OF ODISHA BAIDYANATH MOHAPATRA VS	BHARATI DASH VS	// // 0
480	WPC(OAC)/0001127/2013	STATE OF ODISHA DEVENDRA NATH JENA VS	DILLIP KUMAR MOHAPATRA VS	// // 0
481	WPC(OAC)/0001415/2013	STATE OF ODISHA DURGA CHARAN PATNAIK VS	M/S LAXMAN PRADHAN VS	// // 0
482	WPC(OAC)/0001424/2013	STATE OF ODISHA TRILOCHANA MISHRA VS	M/S DAYANANDA MOHAPATRA VS	// // 0
483	WPC(OAC)/0001425/2013	STATE OF ODISHA ANJAN KUMAR RANJITSINGH VS	M/S DAYANANDA MOHAPATRA VS	// // 0
484	WPC(OAC)/0001428/2013	STATE OF ODISHA SUJIT KUMAR BEHERA VS	M/S ALOK KUMAR MOHAPATRA VS	// // 0
485	WPC(OAC)/0001429/2013	STATE OF ODISHA JATINDRA SINGH VS	M/S BANABIHARI RAY VS	// // 0
486	WPC(OAC)/0001430/2013	STATE OF ODISHA HITESWAR MISHRA VS	M/S SIDHESWAR MALLIK VS	// // 0
487	WPC(OAC)/0001436/2013	STATE OF ODISHA PRATAP KUMAR MOHAPATRA VS STATE OF ODISHA	M/S DINESH KUMAR PANDA VS	// // 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :03/12/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
488	WPC(OAC)/0001437/2013	SASHIREKHA BEHERA VS STATE OF ODISHA	M/S G.S NAMOTAR VS	// 0 //
489	WPC(OAC)/0001438/2013	RABINARAYAN MOHANTY VS STATE OF ODISHA	M/S PRASANTA KUMAR MOHANTY 2 VS	// 0 //
490	WPC(OAC)/0001439/2013	TULASIDHAR MAJHI VS STATE OF ODISHA	M/S NEELAKANTHA PANDA VS	// 0 //
491	WPC(OAC)/0001440/2013	SANKARSAN BARIK VS STATE OF ODISHA	M/S R.R. DAS VS	// 0 //
492	WPC(OAC)/0001442/2013	BHIM CHARAN MURMU VS STATE OF ODISHA	M/S PABITRA KUMAR NAYAK VS	// 0 //
493	WPC(OAC)/0001448/2013	LOKNATH SWAIN VS STATE OF ODISHA	M/S SUKANTA KUMAR DALAI VS	// 0 //
494	WPC(OAC)/0001449/2013	SWAPNESWAR SWAIN VS STATE OF ODISHA	M/S SUKANTA KUMAR DALAI VS	// 0 //
495	WPC(OAC)/0001482/2013	AMULYA PRASAD PADHY VS STATE OF ORISSA	M/S DINESH KUMAR PANDA VS	// 0 //
496	WPC(OAC)/0001483/2013	NARAYAN NAYAK VS STATE OF ODISHA	M/S DINESH KUMAR PANDA VS	// 0 //
497	WPC(OAC)/0001484/2013	SUSANTA KUMAR BEURA VS STATE OF ODISHA	M/S SARBESWAR PRUSTY VS	// 0 //
498	WPC(OAC)/0001485/2013	JAYANTI KUMARI PRUSTY VS STATE OF ODISHA	M/S SARBESWAR PRUSTY VS	// 0 //
499	WPC(OAC)/0001487/2013	JAYANT KMAR DASH	M/S P.C ACHARYA	//

ORISSA HIGH COURT

FILING REPORT AS ON :03/12/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
500	WPC(OAC)/0001489/2013	SANTOSH KUMAR MOHAPATRA	M/S BISWABIHARI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
501	WPC(OAC)/0001502/2016	PRASANTA KUMAR PARIJA	M/S L.P DWIVEDY	//
		VS	VS	0
		STATE OF ODISHA		//
502	WPC(OAC)/0001688/2013	PRATAP CHANDRA PARIDA	MANOJ KUMAR KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
503	WPC(OAC)/0001690/2013	SHANTANU KUMAR ACHARYA	SAMARENDRA PATTANAİK	//
		VS	VS	0
		STATE OF ODISHA		//
504	WPC(OAC)/0001691/2013	KANCHAN DAS	TARANDA PATTNAİK	//
		VS	VS	0
		STATE OF ODISHA		//
505	WPC(OAC)/0001693/2013	BAMADEV SETHI	SUBASH CHANDRA PUSPALAKA	//
		VS	VS	0
		STATE OF ODISHA		//
506	WPC(OAC)/0001694/2013	PARSURAM SETHI	GAUTAM MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
507	WPC(OAC)/0001696/2013	BHIMSEN KUANR	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
508	WPC(OAC)/0001697/2013	RABINARAYAN DAS	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
509	WPC(OAC)/0001698/2013	SAROJ KUMAR TRIPATHY	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
510	WPC(OAC)/0001707/2013	NITYANANDA DAS	M/S MANOJ KUMAR MOHANTY	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :03/12/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
511	WPC(OAC)/0001708/2013	STATE OF ODISHA PRAFULLA KUMAR PRUSTY VS	M/S MANOJ KUMAR MOHANTY VS	// // 0
512	WPC(OAC)/0001709/2013	STATE OF ODISHA BHARAT CHANDRA BHADRA VS	M/S MANOJ KUMAR MOHANTY VS	// // 0
513	WPC(OAC)/0001710/2013	STATE OF ODISHA SUDHANSUBALA MOHAPATRA VS	M/S MANOJ KUMAR MOHANTY VS	// // 0
514	WPC(OAC)/0001711/2013	STATE OF ODISHA PRASANTA KUMAR ROUT VS	M/S MANOJ KUMAR MOHANTY VS	// // 0
515	WPC(OAC)/0001712/2013	STATE OF ODISHA TAPAN KUMAR DASH VS	M/S MANOJ KUMAR MOHANTY VS	// // 0
516	WPC(OAC)/0001714/2013	STATE OF ODISHA HARAMOHAN BHOI VS	M/S BHARATI DASH VS	// // 0
517	WPC(OAC)/0001715/2013	STATE OF ODISHA JAGANATH PRADHAN VS	M/S BHARATI DASH VS	// // 0
518	WPC(OAC)/0001716/2013	STATE OF ODISHA BIJAYA KUMAR PRADHAN VS	M/S BHARATI DASH VS	// // 0
519	WPC(OAC)/0001717/2013	STATE OF ODISHA MADHUSUDAN PRADHAN VS	M/S BHARATI DASH VS	// // 0
520	WPC(OAC)/0001735/2013	STATE OF ODISHA LAXMINARAYAN SAHOO VS	M/S JAYASANKAR MISHRA VS	// // 0
521	WPC(OAC)/0001736/2013	STATE OF ODISHA BIKASH CHANDRA GAAN VS STATE OF ODISHA	M/S MOHENDRA DALAI VS	// // 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :03/12/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
522	WPC(OAC)/0001744/2013	RAMESH CHANDRA MISHRA VS STATE OF ODISHA	M/S BHARATI DASH VS	// 0 //
523	WPC(OAC)/0001745/2013	UDAYANATH MOHAPATRA VS STATE OF ODISHA	M/S BHARATI DASH VS	// 0 //
524	WPC(OAC)/0001746/2013	JAYAKRISHNA SAHOO VS STATE OF ODISHA	M/S BISWANATH BEHERA VS	// 0 //
525	WPC(OAC)/0001769/2013	SMRUTI RANJAN DASH VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
526	WPC(OAC)/0001770/2013	DAMBARUDHAR JENA VS STATE OF ODISHA	BIDYADHAR MANASINGH VS	// 0 //
527	WPC(OAC)/0001772/2013	PRAMOD KUMAR SAHOO VS STATE OF ODISHA	BISWANATH BEHERA VS	// 0 //
528	WPC(OAC)/0001774/2013	ANJANA JENA VS STATE OF ODISHA	KEDARNATH PARIDA VS	// 0 //
529	WPC(OAC)/0001775/2013	NIKITA BISHI VS STATE OF ODISHA	BASUDEV PUJARI VS	// 0 //
530	WPC(OAC)/0001814/2013	PATITAPABAN JAGADEV VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
531	WPC(OAC)/0001816/2013	MAHIMA BEHERA VS STATE OF ODISHA	P.P.RAY VS	// 0 //
532	WPC(OAC)/0001820/2013	BIBHUDATTA MOHAPATRA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
533	WPC(OAC)/0001821/2013	SURESH CHANDRA PATEL	LAXMIKANTA MOHANTY	//

ORISSA HIGH COURT

FILING REPORT AS ON :03/12/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
534	WPC(OAC)/0001824/2013	KISHORE KUMAR BAG	BISWABIHARI MOHANTY	//
		VS	VS	0
		D.G. AND I.G. OF POLICE, ODISHA		//
535	WPC(OAC)/0001825/2013	BUDHESWAR SAHU	SURYANARAYAN BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
536	WPC(OAC)/0001828/2013	ASHOK KUMAR DALABEHERA	RANJEET ROY	//
		VS	VS	0
		STATE OF ODISHA		//
537	WPC(OAC)/0001829/2013	AKSHYA KUMAR MOHATRA	SIDHESWAR MALLIK	//
		VS	VS	0
		STATE OF ODISHA		//
538	WPC(OAC)/0001842/2013	SASMITA LENKA	RABI NARAYAN NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
539	WPC(OAC)/0001845/2013	ABHIMANYU HOTA	LAXMAN PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
540	WPC(OAC)/0001857/2013	AYODHYA KUMARI JENA	JAYANT KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
541	WPC(OAC)/0001858/2013	SUKANTI KUMAR PATRA	RABINDRA KUMAR PATTNAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
542	WPC(OAC)/0001863/2013	BHABESH KUMAR NAYAK	MANOJ KUMAR KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
543	WPC(OAC)/0001864/2013	PRASANTA KUMAR JENA	MANOJ KUMAR KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
544	WPC(OAC)/0001866/2013	SIBA SANKAR NAYAK	A.A.DAS	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :03/12/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
545	WPC(OAC)/0001946/2013	STATE OF ODISHA URMILA KUMARI DEI VS	SATYAJIT BEHERA VS	// // ()
546	WPC(OAC)/0001952/2013	STATE OF ODISHA AJAN KUMAR MOHARAJ VS	SAMARENDRA PATTANIAK VS	// // ()
547	WPC(OAC)/0001956/2012	STATE OF ODISHA RATIKANTA BEHERA VS	M/S SHASHI BHUSAN JENA VS	// // ()
548	WPC(OAC)/0001959/2013	STATE OF ODISHA MANOJ KUMAR BEHERA VS	MANOJ KUMAR KHUNTIA VS	// // ()
549	WPC(OAC)/0001960/2013	STATE OF ODISHA PITAMBAR DAS VS	DAYANIDHI LENKA VS	// // ()
550	WPC(OAC)/0001976/2013	STATE OF ODIHSA DR. MANOJ KUMAR RAM VS	DINESH KUMAR PANDA VS	// // ()
551	WPC(OAC)/0001982/2013	STATE OF ODISHA BHARATI JENA VS	BISWABIHARI MOHANTY VS	// // ()
552	WPC(OAC)/0001984/2013	STATE OF ODISHA RAGHUNATH MUDULI VS	KALI PRASANNA MISHRA VS	// // ()
553	WPC(OAC)/0002000/2013	STATE OF ODISHA BANSIDHAR MALLIK VS	MANOJ KUMAR KHUNTIA VS	// // ()
554	WPC(OAC)/0002001/2013	STATE OF ODISHA PREETILATA BISWAL VS	ANJAN KUMAR BISWAL VS	// // ()
555	WPC(OAC)/0002003/2013	STATE OF ODISHA SURESH CHANDRA NAYAK VS STATE OF ODISHA	SOUBHAGYA S.DAS VS	// // () //

ORISSA HIGH COURT

FILING REPORT AS ON :03/12/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
556	WPC(OAC)/0002008/2013	BASANTA KUMAR JENA VS STATE OF ODISHA	KALI PRASANNA MISHRA VS	// 0 //
557	WPC(OAC)/0002009/2013	SURAMA GARANAYAK VS STATE OF ODISHA	SAROJ KUMAR DASH VS	// 0 //
558	WPC(OAC)/0002010/2013	MADHUSMITA PADHI VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
559	WPC(OAC)/0002012/2013	SRIDHAR KHUNTIA VS STATE OF ODISHA	PUPUN DAS VS	// 0 //
560	WPC(OAC)/0002014/2013	MADHUSUDAN MALLIK VS STATE OF ODISHA	L.K.MOHANTY VS	// 0 //
561	WPC(OAC)/0002015/2013	AJAY KUMAR BISWAL VS STATE OF ODISHA	L.K.MOHANTY VS	// 0 //
562	WPC(OAC)/0002016/2013	SUDHAKAR MISHRA VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
563	WPC(OAC)/0002017/2013	DILIP KUMAR DASH VS STATE OF ODISHA	M/S RAJASHREE BAHAL VS	// 0 //
564	WPC(OAC)/0002019/2013	SABITA NANDA VS STATE OF ODISHA	B.S.TRIPATHY (1) VS	// 0 //
565	WPC(OAC)/0002020/2013	KALPATARU PARIDA VS DIRECTOR,ELEMENTARY EDUCATION	JAYANTA KUMAR RATH VS	// 0 //
566	WPC(OAC)/0002025/2013	SANTIRAM JENA VS STATE OF ODISHA	AMIYA KUMAR MISHRA VS	// 0 //
567	WPC(OAC)/0002030/2013	PRAMOD BEHERA	DILLIP KUMAR MOHAPATRA	//

ORISSA HIGH COURT

FILING REPORT AS ON :03/12/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
568	WPC(OAC)/0002071/2013	BHANJA KISHORE SAHOO	MANOJ KUMAR KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
569	WPC(OAC)/0002122/2013	JADUNATH TRIPATHY	LALIT MOHAN NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
570	WPC(OAC)/0002136/2013	CHIRANJIBI BISI	ASHOK KUMAR MOHAPA	//
		VS	VS	0
		STATE OF ODISHA		//
571	WPC(OAC)/0002137/2013	RAMESH PRADHAN	SIDDHARTH PRASAD MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
572	WPC(OAC)/0002143/2013	BIJAYA KUMAR MOHAPATRA	MANOJ KUMAR KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
573	WPC(OAC)/0002146/2013	AKSHAYA KUMAR ACHARYA	LAXMIKANTA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
574	WPC(OAC)/0002489/2013	SAMANT KUMAR GHOSH	M/S P.C. ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
575	WPC(OAC)/0002491/2013	SUSAMARANI SAHOO	M/S J.K. LENKA	//
		VS	VS	0
		STATEOF ODISHA		//
576	WPC(OAC)/0002492/2013	GITARANI BEHERA	M/S J.K. LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
577	WPC(OAC)/0002498/2013	MAHESWAR KHILAR	M/S ABHIRAM SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
578	WPC(OAC)/0002506/2013	SATYAJIT MISHRA	M/S SIDHARTHA MISHRA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :03/12/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
579	WPC(OAC)/0002507/2013	STATE OF ODISHA SATYAJIT MISHRA VS	M/S SIDHARTHA MISHRA VS	// // ()
580	WPC(OAC)/0002517/2013	STATE OF ODISHA CHAKRAPANI SAHU VS	M/S S.P. DAS (A) VS	// // ()
581	WPC(OAC)/0002518/2013	STATE OF ODISHA H. THUMBESWAR REDDY VS	M/S S.P. DAS (A) VS	// // ()
582	WPC(OAC)/0002519/2013	STATE OF ODISHA DIBAKAR PATRA VS	M/S SATYABRATA DASH VS	// // ()
583	WPC(OAC)/0002521/2013	STATE OF ODISHA DEBARAJ JENA VS	M/S P.K. JENA VS	// // ()
584	WPC(OAC)/0002522/2013	STATE OF ODISHA M. SRINIVASA RAO VS	M/S P.K. JENA VS	// // ()
585	WPC(OAC)/0002523/2013	STATE OF ODISHA DHARMADATA GARIKI VS	M/S L. SAMANTRAY VS	// // ()
586	WPC(OAC)/0002524/2013	STATE OF ODISHA J. JAYAMOHANA RAO VS	M/S L. SAMANTRAY VS	// // ()
587	WPC(OAC)/0002528/2013	STATE OF ODISHA RABIRANJAN JENA VS	M/S P.C. ACHARYA VS	// // ()
588	WPC(OAC)/0002529/2013	STATE OF ODISHA HARISH CHANDRA PANI VS	M/S P.C. ACHARYA VS	// // ()
589	WPC(OAC)/0002530/2013	STATE OF ODISHA DHARANIDHAR BEHERA VS STATE OF ODISHA	M/S A.R. DASH VS	// // () //

ORISSA HIGH COURT

FILING REPORT AS ON :03/12/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
590	WPC(OAC)/0002532/2013	SRINIBASH DASH VS STATE OF ODISHA	M/S RAMESH CH. BEHERA VS	// 0 //
591	WPC(OAC)/0002544/2013	PRASANTA KUMAR PRADHAN VS STATE OF ODISHA	M/S B.S. TRIPATHY VS	// 0 //
592	WPC(OAC)/0002550/2013	JYOTSNA BISWAL VS STATE OF ODISHA	M/S G.S. NAMTOAR VS	// 0 //
593	WPC(OAC)/0002552/2013	KAILASH NATH SINGH VS STATE OF ODISHA	M/S J.K. KHANDAYATRAY VS	// 0 //
594	WPC(OAC)/0002553/2013	PRATAP CHANDRA PATRO VS STATE OF ODISHA	M/S SATYAJIT BEHERA VS	// 0 //
595	WPC(OAC)/0002556/2013	RAGHU PATI NATH VS STATE OF ODISHA	M/S M.K. NAYAK VS	// 0 //
596	WPC(OAC)/0002558/2013	KAILASH MEHER VS STATE OF ODISHA	M/S SUKANT KUMAR DALAI VS	// 0 //
597	WPC(OAC)/0002560/2013	BIJAYA KUMAR MOHANTY VS STATE OF ODISHA	M/S JAYANT KUMAR RATH VS	// 0 //
598	WPC(OAC)/0002562/2013	SRI BISWARANJAN DASH VS STATE OF ODISHA	M/S SUBHRANSU BHUSAN MOHANTY VS	// 0 //
599	WPC(OAC)/0002568/2013	SANJAY KUMAR HABADA VS STATE OF ODISHA	M/S SAMBIT RATH VS	// 0 //
600	WPC(OAC)/0002572/2013	DHIRENDRANATH PARIDA VS STATE OF ODISHA	M/S B.B. ROUSTRAY VS	// 0 //
601	WPC(OAC)/0002573/2013	DILIP KUMAR DASH	M/S RAJASHREE BAHAL	//

ORISSA HIGH COURT

FILING REPORT AS ON :03/12/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
602	WPC(OAC)/0002576/2013	SURENDRA NATH NAYAK	M/S L.K MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
603	WPC(OAC)/0002577/2013	SRI KAILASH CHANDRA DAS	M/S SUBHRANSU BHUSAN MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
604	WPC(OAC)/0002584/2013	RAGHU PATI	M/S MANOJ KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
605	WPC(OAC)/0002585/2013	SRI PRAFULLA KUMAR MANTRY	M/S P.C ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
606	WPC(OAC)/0002597/2013	KANHU CHARAN SAHOO	KALI PRASANNA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
607	WPC(OAC)/0002598/2013	POOJA DARJEE	AMIT KUMAR SAA	//
		VS	VS	0
		STATE OF ODISHA		//
608	WPC(OAC)/0002599/2013	GIRIDHARI SAHU	BISWABIHARI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
609	WPC(OAC)/0002607/2013	MILAN KUMAR GARUDA	MANAS CHAND	//
		VS	VS	0
		STATE OF ODISHA		//
610	WPC(OAC)/0002608/2013	SUJATA MOHAPATRA	MANOJA KUMAR KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
611	WPC(OAC)/0002611/2013	NIRUPAMA MOHAPATRA	RAMANATH ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
612	WPC(OAC)/0002614/2013	ANISUL HAQUE	RAMA NATH ACHARYA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :03/12/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
613	WPC(OAC)/0002615/2013	STATE OF ODISHA MANJULA SATPATHY VS	SATYAJIT BEHERA VS	// // ()
614	WPC(OAC)/0002620/2013	STATE OF ODISHA BANAMALI PATRA VS	BIMBISAR DASH VS	// // ()
615	WPC(OAC)/0002624/2013	STATE OF ODISHA PREMANSU CHAND VS	P.N. MOHAPATRA VS	// // ()
616	WPC(OAC)/0002626/2013	STATE OF ODISHA SURYANARAYAN SAHU VS	TRILOCHAN PANIGRAHI VS	// // ()
617	WPC(OAC)/0002646/2013	STATE OF ODISHA RAGHUNATH MARANDI VS	MAHES DAS VS	// // ()
618	WPC(OAC)/0002647/2013	STATE OF ODISHA SHANKAR HEMBRAM VS	MAHES DAS VS	// // ()
619	WPC(OAC)/0002649/2013	STATE OF ODISHA CHANDRAMANI BARIK VS	S. PRADHAN VS	// // ()
620	WPC(OAC)/0002650/2013	STATE OF ODISHA KARNA PATRA VS	S. PRADHAN VS	// // ()
621	WPC(OAC)/0002651/2013	STATE OF ODISHA DHARMENDRA KUMAR SAHOO VS	RAMANATH ACHARYA VS	// // ()
622	WPC(OAC)/0002652/2013	STATE OF ODISHA ASHOK SAHOO VS	D.P. DHALSAMANTA VS	// // ()
623	WPC(OAC)/0002653/2013	STATE OF ODISHA PADMINI MALLICK VS STATE OF ODISHA	KALI PRASANNA MISHRA VS	// // () //

ORISSA HIGH COURT**FILING REPORT AS ON :03/12/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
624	WPC(OAC)/0002654/2013	MOHAN BAGARTY VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
625	WPC(OAC)/0002888/2013	NITYANANDA DEHURY VS STATE OF ODISHA	JAGJIT PANDA VS	// 0 //
626	WPC(OAC)/0002889/2013	RAMACHANDRA DAS VS STATE OF ODISHA	JAGJIT PANDA VS	// 0 //
627	WPC(OAC)/0002890/2013	ABHIMANYU ROUT VS STATE OF ODISHA	JAGJIT PANDA VS	// 0 //
628	WPC(OAC)/0002891/2013	DAYANIDHI PRADHAN VS STATE OF ODISHA	JAGJIT PANDA VS	// 0 //
629	WPC(OAC)/0002892/2013	RAGHUNATH ROUL VS STATE OF ODISHA	JAGJIT PANDA VS	// 0 //
630	WPC(OAC)/0002893/2013	NARAYAN ROUL VS STATE OF ODISHA	JAGJIT PANDA VS	// 0 //
631	WPC(OAC)/0002894/2013	DHANESWAR BEHERA VS STATE OF ODISHA	JAGJIT PANDA VS	// 0 //
632	WPC(OAC)/0002895/2013	DINABANDHU SAHU VS STATE OF ODISHA	JAGJIT PANDA VS	// 0 //
633	WPC(OAC)/0002997/2017	SRIDHAR MISHRA VS STATE OF ODISHA	HARA PRASAD RATH VS	// 0 //
634	WPC(OAC)/0003018/2013	PADMABATI BEHERA VS STATE OF ODISHA	M/S MUKESH PAUDA VS	// 0 //
635	WPC(OAC)/0003020/2013	AMIT KUMAR GOCHHAAYAT	M/S R.C. JENA	//

ORISSA HIGH COURT

FILING REPORT AS ON :03/12/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
636	WPC(OAC)/0003026/2013	JYOTIKANTA BHOI	M/S RAMAKANTA BHOI	//
		VS	VS	0
		STATE OF ODISHA		//
637	WPC(OAC)/0003028/2013	AMARENDRA KUMAR RAY	M/S MANOJA KUMAR KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
638	WPC(OAC)/0003029/2013	SUJATA PAL	M/S D. RATH	//
		VS	VS	0
		STATE OF ODISHA		//
639	WPC(OAC)/0003032/2013	SUBODHA KUMAR SETHY	M/S SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
640	WPC(OAC)/0003034/2013	SUNITA MOHANTY	M/S D.P. DHALSAMANT	//
		VS	VS	0
		STATE OF ODISHA		//
641	WPC(OAC)/0003036/2013	HIRAK SINGH	M/S GOPAL SINHA (2)	//
		VS	VS	0
		STATE OF ODISHA		//
642	WPC(OAC)/0003037/2013	NETRANANDA MOHANTA	M/S SUJATA DASH	//
		VS	VS	0
		STATE OF ODISHA		//
643	WPC(OAC)/0003038/2013	KARJAN PARIDA	M/S SUJATA DASH	//
		VS	VS	0
		STATE OF ODISHA		//
644	WPC(OAC)/0003039/2013	CHITTARANJAN PATTANAYAK	M/S KALI PRASANNA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
645	WPC(OAC)/0003054/2012	MADHUSUDAN PADHI	M/S D.K. PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
646	WPC(OAC)/0003054/2013	JITENDRA KUMAR PARIDA	M/S MANOJA KUMAR KHUNTIA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :03/12/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
647	WPC(OAC)/0003062/2013	STATE OF ODISHA DR. SUNANDA SUKLA VS	M/S DEBADUTTA ROUTRAY VS	// // ()
648	WPC(OAC)/0003065/2013	STATE OF ODISHA DIBYASINGH DIGAL VS	M/S B.B. PATANAIAK VS	// // ()
649	WPC(OAC)/0003067/2013	STATE OF ODISHA BHASKAR CHARAN MOHANTY VS	M/S SASHI BHUSAN JENA VS	// // ()
650	WPC(OAC)/0003068/2013	STATE OF ODISHA KUNAL KUMAR GOUDA VS	M/S P.C. MISHRA VS	// // ()
651	WPC(OAC)/0003070/2013	STATE OF ODISHA SANTOSH KUMAR BHOL VS	M/S SIDHESWAR MALLIK VS	// // ()
652	WPC(OAC)/0003073/2013	STATE OF ODISHA HARISH CHANDRA SAMAL VS	M/S DILIP KUMAR MOHAPATRA VS	// // ()
653	WPC(OAC)/0003074/2013	STATE OF ODISHA DIPTEE RANJAN SAHOO VS	M/S RAJEET ROY VS	// // ()
654	WPC(OAC)/0003089/2013	STATE OF ODISHA ASHOK KUMAR BEHERA VS	J.K.LENKA VS	// // ()
655	WPC(OAC)/0003090/2013	STATE OF ODISHA NALINIKANTA BEHERA VS	RABINARAYAN NAYAK VS	// // ()
656	WPC(OAC)/0003091/2013	STATE OF ODISHA PHALGUNI SARATHI MALLIK VS	RABINARAYAN NAYAK VS	// // ()
657	WPC(OAC)/0003095/2013	STATE OF ODISHA LAXMAN SAHOO VS STATE OF ODISHA	UMAKANTA SAHOO VS	// // () //

ORISSA HIGH COURT

FILING REPORT AS ON :03/12/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
658	WPC(OAC)/0003096/2013	SASMITA SATPATHY VS STATE OF ODISHA	J.K.KHUNTIA VS	// 0 //
659	WPC(OAC)/0003098/2013	MAHESWAR PRADHAN VS STATE OF ODISHA	LAXMIKANTA MOAHNTY VS	// 0 //
660	WPC(OAC)/0003101/2013	AJIT KUMAR PANDA VS STATE OF ODISHA	DIPTI RAJAN MOHAPATRA VS	// 0 //
661	WPC(OAC)/0003104/2013	PUSPANJALI TRIPATHY VS STATE OF ODISHA	DILLIP KUMAR PATTNAIK VS	// 0 //
662	WPC(OAC)/0003107/2013	RAJ KISHORE MAHANTA VS STATE OF ODISHA	MANOJ KUMAR KHUNTIA VS	// 0 //
663	WPC(OAC)/0003109/2013	S.K.ABDUL QUADIR VS STATE OF ODISHA	HARA PRASAD RATH VS	// 0 //
664	WPC(OAC)/0003110/2013	MANADA DEHURI VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
665	WPC(OAC)/0003217/2013	SANTOSH KUMAR KAR VS STATE OF ODISHA	SADASIVA PATRA VS	// 0 //
666	WPC(OAC)/0003218/2013	PURNA CHANDRA MUDULI VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
667	WPC(OAC)/0003221/2013	HRUSHIKESH BISWAL VS STATE OF ODISHA	SIBANARAYAN BISWAL VS	// 0 //
668	WPC(OAC)/0003226/2013	BHANUMATI MAHANTA VS STATE OF ODISHA	DHULIRAM PATTANAYAK VS	// 0 //
669	WPC(OAC)/0003227/2013	SUBHADRA MAHANTA	DHULIRAM PATTANAYAK	//

ORISSA HIGH COURT

FILING REPORT AS ON :03/12/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
670	WPC(OAC)/0003228/2013	BASANTI NAIK	DHULIRAM PATTANAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
671	WPC(OAC)/0003229/2013	PUSPANJALI PRADHAN	DHULIRAM PATTANAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
672	WPC(OAC)/0003230/2013	SITANSHU NAIK	DHULIRAM PATTANAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
673	WPC(OAC)/0003231/2013	PRATIMA DALEI	DHULIRAM PATTANAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
674	WPC(OAC)/0003232/2013	MANORAMA NAIK	DHULIRAM PATTANAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
675	WPC(OAC)/0003233/2013	SANDHYARANI NAIK	DHULIRAM PATTANAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
676	WPC(OAC)/0003235/2013	TAIMILA BIBI @JAIMILA BIBI	DAMODAR DEO	//
		VS	VS	0
		STATE OF ODISHA		//
677	WPC(OAC)/0003236/2013	SAMPURNANDA MISHRA	BIREN SANKAR TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
678	WPC(OAC)/0003240/2013	NIRANJAN MEKAP	NIRANJAN LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
679	WPC(OAC)/0003247/2013	AMARESH KUMAR SETHY	KALI PRASANNA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
680	WPC(OAC)/0003292/2013	ALIVA KUMARI BHATTA	M/S ARIJEET MISHRA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :03/12/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
681	WPC(OAC)/0003297/2013	STATE OF ORISSA KUMUDA CHANDAN NAIK VS	M/S MANASI MOHAPATRA VS	// // ()
682	WPC(OAC)/0003298/2013	STATE OF ORISSA MENAKA TRIPATHY VS	M/S AVIJIT MISHRA VS	// // ()
683	WPC(OAC)/0003300/2013	STATE OF ORISSA RUNU SETHI VS	M/S PRAFULLA KUMAR MOHAPATRA VS	// // ()
684	WPC(OAC)/0003301/2013	STATE OF ORISSA JAMUNA KISKU VS	M/S PRAFULLA KUMAR MOHAPATRA VS	// // ()
685	WPC(OAC)/0003302/2013	STATE OF ORISSA DAMAYANTI ETHI VS	M/S PRAFULLA KUMAR MOHAPATRA VS	// // ()
686	WPC(OAC)/0003303/2013	STATE OF ORISSA ASISH KUMAR SATPATHY VS	M/S J.K. LENKA VS	// // ()
687	WPC(OAC)/0003304/2013	COMMISSIONER RAIL CO-ORDINATION-CUM-SPECIAL SECY. TO GOVT DEPT. OF COMMERCE AND/TRANSPORT KALPALATA ACHARYA VS	M/S PRASANTA KUMAR TRIPATHY VS	// // ()
688	WPC(OAC)/0003310/2013	STATE OF ORISSA SAYED FAZLE RASOOL VS	M/SSHASHI BHUSAN JENA VS	// // ()
689	WPC(OAC)/0003348/2013	STATE OF ORISSA CHAITANYA ROUT VS	M/S PRASANNA PANDA VS	// // ()
690	WPC(OAC)/0003385/2013	STATE OF ORISSA RANJIT MOHANTY VS	M/S D. ROUSTRAY VS	// // ()
691	WPC(OAC)/0003387/2013	STATE OF ODISHA GEETI KUMARI NANDA VS STATE OF ODISHA	M/S D. ROUSTRAY VS	// // () //

ORISSA HIGH COURT

FILING REPORT AS ON :03/12/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
692	WPC(OAC)/0003392/2013	GURU CHARAN SWAIN VS STATE OF ODISHA	M/S PANCHANAN SAHOO VS	// 0 //
693	WPC(OAC)/0003394/2013	LALIT KUMAR NAYAK VS STATE OF ODISHA	M/S BHARAT CHANDRA PATRA VS	// 0 //
694	WPC(OAC)/0003395/2013	KAILASH CHANDRA SOY VS STATE OF ODISHA	M/S BHARAT CHANDRA PATRA VS	// 0 //
695	WPC(OAC)/0003396/2013	NARAYAN SENAPATI VS STATE OF ODISHA	M/S DILIP KUMAR PATNAIK VS	// 0 //
696	WPC(OAC)/0003397/2013	AMULYA KUMAR PANIGRAHI VS STATE OF ODISHA	M/S DILIP KUMAR PATNAIK VS	// 0 //
697	WPC(OAC)/0003398/2013	LOKANATH DASH VS STATE OF ODISHA	M/S DILIP KUMAR PATNAIK VS	// 0 //
698	WPC(OAC)/0003399/2013	JITENDRANATH DASH VS STATE OF ODISHA	M/S DILIP KUMAR PATNAIK VS	// 0 //
699	WPC(OAC)/0003400/2013	KABIR CHARAN ACHARYA VS STATE OF ODISHA	M/S DILIP KUMAR PATNAIK VS	// 0 //
700	WPC(OAC)/0003401/2013	LAXMAN KUMAR PRADHAN VS STATE OF ODISHA	M/S DILIP KUMAR PATNAIK VS	// 0 //
701	WPC(OAC)/0003402/2013	TRILOCHAN SAHOO VS STATE OF ODISHA	M/S TANMAYA MISHRA VS	// 0 //
702	WPC(OAC)/0003403/2013	GANESH CHANDRA NAYAK VS STATE OF ODISHA	M/S DILIP KUMAR PATNAIK VS	// 0 //
703	WPC(OAC)/0003404/2013	RABINDRA KUMAR PANDA	M/S DILIP KUMAR PATNAIK	//

ORISSA HIGH COURT

FILING REPORT AS ON :03/12/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
704	WPC(OAC)/0003405/2013	HADIBADHU SAHU	M/S DILIP KUMAR PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
705	WPC(OAC)/0003406/2013	PRAMOD KUMAR MAHANANDA	M/S DILIP KUMAR PATANAIAK	//
		VS	VS	0
		STATE OF ODISHA		//
706	WPC(OAC)/0003407/2013	GYANENDRA CHANDRA DAS	M/S DILIP KUMAR PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
707	WPC(OAC)/0003408/2013	PRAMOD KUMAR SAHOO	M/S DILIP KUMAR PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
708	WPC(OAC)/0003409/2013	HARIBANDHU BARIK	M/S DILIP KUMAR PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
709	WPC(OAC)/0003410/2013	ALOK KUMAR MOHANTY	M/S DILIP KUMAR PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
710	WPC(OAC)/0003528/2013	NIRMAL CHANDRA ROUT		//
		VS	VS	0
		STATE OF ODISHA		//
711	WPC(OAC)/0003624/2013	PRANABANDHU BISWAL	DILLIP KUMAR PATTNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
712	WPC(OAC)/0003625/2013	SAROJ KUMAR PANDA	DILLIP KUMAR PATTNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
713	WPC(OAC)/0003626/2013	SAROJ KUMAR SAHOO	DILLIP KUMAR PATTNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
714	WPC(OAC)/0003627/2013	SUKANTA KISHORE RAUL	DILLIP KUMAR PATTNAIK	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :03/12/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
715	WPC(OAC)/0003628/2013	STATE OF ODISHA BHISMA LOCHAN SARANGI VS	DILLIP KUMAR PATRNAIK VS	// // ()
716	WPC(OAC)/0003629/2013	STATE OF ODISHA BHARAT CHARAN ROUT VS	DILLIP KUMAR PATRNAIK VS	// // ()
717	WPC(OAC)/0003630/2013	STATE OF ODISHA RAMESH CH. SAHOO VS	DILLIP KUMAR PATRNAIK VS	// // ()
718	WPC(OAC)/0003631/2013	STATE OF ODISHA PADMALOCHAN BEHERA VS	DILLIP KUMAR PATRNAIK VS	// // ()
719	WPC(OAC)/0003632/2013	STATE OF ODISHA NIMAI CH. OJHA VS	DILLIP KUMAR PATRNAIK VS	// // ()
720	WPC(OAC)/0003633/2013	STATE OF ODISHA KALYANA KUMAR MOHARANA VS	DILLIP KUMAR PATRNAIK VS	// // ()
721	WPC(OAC)/0003634/2013	STATE OF ODISHA BATAKRUSHNA PRUSTY VS	DILLIP KUMAR PATRNAIK VS	// // ()
722	WPC(OAC)/0003635/2013	STATE OF ODISHA RAJENDRA KUMAR SATAPATHY VS	DILLIP KUMAR PATRNAIK VS	// // ()
723	WPC(OAC)/0003636/2013	STATE OF ODISHA MANORAMA MOHANTY VS	DILLIP KUMAR PATRNAIK VS	// // ()
724	WPC(OAC)/0003637/2013	STATE OF ODISHA GOBARDHAN SWAIN VS	DILLIP KUMAR PATRNAIK VS	// // ()
725	WPC(OAC)/0003638/2013	STATE OF ODISHA DILLIP KUMAR JENA VS STATE OF ODISHA	DILLIP KUMAR PATRNAIK VS	// // () //

ORISSA HIGH COURT

FILING REPORT AS ON :03/12/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
726	WPC(OAC)/0003639/2013	AJAYA KUMAR NAYAK VS STATE OF ODISHA	DILLIP KUMAR PATTNAIK VS	// 0 //
727	WPC(OAC)/0003641/2013	ALOK KUMAR JENA VS STATE OF ODISHA	MANMAYA KUMAR DASH VS	// 0 //
728	WPC(OAC)/0003643/2013	SUDAM BHUIN VS COLLECTOR, BHADRAK	HIMANSHU BHUSAN DASH VS	// 0 //
729	WPC(OAC)/0003646/2013	BASANT KUMAR BARIK VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
730	WPC(OAC)/0003648/2013	MANAS KUMAR CHAMPATI VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
731	WPC(OAC)/0004107/2012	NAMITA SATPATHY VS STATE OF ODISHA	KALI PRASANNA MISHRA VS	// 0 //
732	WPC(OAC)/0004119/2012	NILARATNA MOHANTA VS STATE OF ODISHA	KALI PRASANNA MISHRA VS	// 0 //
733	WPC(OAC)/0004121/2012	SASHIKANTA PATRA VS STATE OF ODISHA	KALI PRASNNA MISHRA VS	// 0 //
734	WPC(OAC)/0004178/2012	HIMANSU SEKHAR KHUNTIA VS STATE OF ODISHA	M/S KALI PRAASANNA MISHRA VS	// 0 //
735	WPC(OAC)/0004179/2012	KRUPA SINDHU MALLIK VS STATE OF ODISHA	M/S SUBRAT MISHRA VS	// 0 //
736	WPC(OAC)/0004181/2012	BICHHANDA KUMAR SAHOO VS STATE OF ODISHA	M/S J.K MISHRA (2) VS	// 0 //
737	WPC(OAC)/0004183/2012	SUKANTI KERKETTA	M/S DINESH KUMAR PANDA	//

ORISSA HIGH COURT

FILING REPORT AS ON :03/12/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
738	WPC(OAC)/0004184/2012	SUBHASHREE DEI	M/S DINESH KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
739	WPC(OAC)/0004185/2012	MANGALI KALO	M/S DINESH KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
740	WPC(OAC)/0004194/2012	ASHOK KUMAR JENA	M/S GOPINATH PADHI	//
		VS	VS	0
		STATE OF ODISHA		//
741	WPC(OAC)/0004195/2012	NARAYAN DHAL	M/S SAROJNANDA MISHRA (1)	//
		VS	VS	0
		STATE OF ODISHA		//
742	WPC(OAC)/0004197/2012	JATINDRA NARAYAN MISHRA	M/S SUBRAT MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
743	WPC(OAC)/0004210/2012	SHANTILATA HARIJAN	M/S J.K MISHRA(2)	//
		VS	VS	0
		STATE OF ODISHA		//
744	WPC(OAC)/0004221/2012	RAGHUNATH PAGAL	M/S SADASIVA PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
745	WPC(OAC)/0004223/2012	DILLIP KUMAR PRADHAN	M/S P.K MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
746	WPC(OAC)/0004224/2012	SATYASHIVA GURU	M/S MANOJA KUMAR KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
747	WPC(OAC)/0004225/2012	TRINATH BAURI	M/S P.K JENA	//
		VS	VS	0
		STATE OF ODISHA		//
748	WPC(OAC)/0004227/2012	PRAFULLA KUMAR PANDA	M/S LAXMAN PRADHAN	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :03/12/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
749	WPC(OAC)/0004228/2012	STATE OF ODISHA TIKESWAR BEHERA VS	M/S LAXMAN PRADHAN VS	// // ()
750	WPC(OAC)/0004229/2012	STATE OF ODISHA SUDHANSHU SEKHAR DASH VS	M/S LAXMAN PRADHAN VS	// // ()
751	WPC(OAC)/0004374/2012	STATE OF ODISHA GOPAL KRUSHNA MOHANTY VS	M/S MANORANJAN MISHRA VS	// // ()
752	WPC(OAC)/0004511/2012	STATE OF ODISHA RAJ KISHORE SAHU VS	M/S SHASHIBHUSAN BISWAL VS	// // ()
753	WPC(OAC)/0004512/2012	STATE OF ODISHA PRAVATI RATH VS	M/S D.K. PATNAIK VS	// // ()
754	WPC(OAC)/0004513/2012	STATE OF ODISHA NRUPAMANI GAHIR VS	M/S MANOJ KUMAR MISHRA VS	// // ()
755	WPC(OAC)/0004514/2012	STATE OF ODISHA KALIPESWAR SARAF VS	M/S MANOJ MISHRA VS	// // ()
756	WPC(OAC)/0004515/2012	STATE OF ODISHA BANESWAR MOHANTY VS	M/S MANOJ KUMAR MISHRA VS	// // ()
757	CONTC(CP)/0000145/2012	STATE OF ODISHA DURGA MADHAB PRUSTY VS	M/S B.B. MOHANTY VS	// // ()
758	CONTC(CPC)/0000003/2013	PRAMOD KUMAR PRUSTY, B.D.O. BALIGUDA BLOCK NAMITA SATPATHY VS	KALI PRASNNA MISHRA VS	// // ()
759	CONTC(CPC)/0000165/2017	DURYODHAN DASH,DISTRICT INSPECTOR OF SCHOOLS,BARIPADA RAJENDRA PRASAD JENA VS	M/S MANOJA KUMAR KHUNTIA VS	// // ()
		RANJAN CHOPTRA,IAS,SECRETARY S AND M.E DEPT.		//

ORISSA HIGH COURT**FILING REPORT AS ON :03/12/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
760	CONTC(CPC)/0000183/2017	DURGA PRASAD PATTANAIAK VS DR. CHANDRA SEKHAR KUMAR, SECY. REVENUE AND DISATER MANAGEMENT	M/S SANJIB MOHANTY VS DR. CHANDRA SEKHAR KUMAR, SECY. REVENUE AND DISATER MANAGEMENT	// 0 //
761	CONTC(CPC)/0000344/2015	MANJULA SATAPATHY VS SANJIB KUMAR SINGH,DIST. EDUCATION OFFICER,GAJAPATI	SATYAJIT BEHERA VS SANJIB KUMAR SINGH,DIST. EDUCATION OFFICER,GAJAPATI	// 0 //
762	CONTC(CPC)/0000368/2013	KANHU CHARAN SAHOO VS BISHNUPADA SETHY,COMM.-CUM-SECY.,FISHERIES AND ANIMAL RESOURCES DEVT.DEPT.	KALI PRASANNA MISHRA VS BISHNUPADA SETHY,COMM.-CUM-SECY.,FISHERIES AND ANIMAL RESOURCES DEVT.DEPT.	// 0 //
763	RVWPET(RP)/0000045/2015	STATE OF ODISHA VS RADHAKANTA MUDULI	S.C . VS RADHAKANTA MUDULI	// 0 //
764	RVWPET(RPB)/0000008/2014	PRASANTA KUMAR MISRA VS STATE OF ODISHA	B.D.TRIPATHY VS STATE OF ODISHA	// 0 //

ORISSA HIGH COURT

MISC CASES FILED on :03/12/2021

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	2/2021 RVWPET(RPB)/8/2014	PRASANTA KUMAR MISRA-MP	B.D.TRIPATHY
2	3/2021 RVWPET(RPB)/8/2014	PRASANTA KUMAR MISRA-MP	B.D.TRIPATHY
3	14/2021 MSA/4/2021	NEELANCHAL CONSTRUCTION PVT. LTD.-MP	GOKUL PARIDA
4	15/2021 MSA/5/2021	NEELANCHAL CONSTRUCTION PVT. LTD.-MP	GOKUL N.PARIDA
5	16/2021 MSA/6/2021	NEELANCHAL CONSTRUCTION PVT. LTD.-MP	GOKUL N. PARIDA
6	17/2021 MSA/7/2021	NEELANCHAL CONSTRUCTION PVT. LTD-MP	GOKULA N.PARIDA
7	42/2021 CRLLP/36/2021	STATE OF ODISHA-MP	KARUNAKAR DAS
8	44/2021 RVWPET(RP)/45/2015	STATE OF ODISHA-MP	S.C .
9	88/2021 CONTC(CP)/264/2014	SANKARSAN MISHRA-MP	PRASANTA KUMAR MISHRA
10	89/2021 TRPCRL/95/2021	GANESH CHANDRA DHAL-MP	SUBASH CHANDRA PUSPALAKA
11	89/2021 CONTC(CP)/264/2014	SANKARSAN MISHRA-MP	PRASANTA KUMAR MISHRA
12	89/2021 WPC(TAC)/5/2017	MALAYA KUMAR SAHOO-MP	M/S SANJAY KUMAR SAMANTARAY
13	90/2021 CONTC(CP)/264/2014	SANKARSAN MISHRA-MP	PRASANTA KUMAR MISHRA
14	90/2021 TRPCRL/96/2021	NARAYAN SAHOO-MP	BIJAYA KUMAR RAGADA
15	91/2021 CONTC(CP)/137/2015	MADHABANANDA PRADHAN-MP	M/S KRISHNA CHANDRA SAHU
16	157/2021 CMAPL/357/2021	DHYAN RANJAN PANDA-MP	ADV
17	166/2021 MATA/54/2021	LAXMIDHAR SAHOO-MP	PRASANNA KUMAR DASH
18	215/2021 RPFAM/57/2021	ANUPAM SETHI @ ANUPAM SETHY @ SAHOO-MP	TUSAR KUMAR MISHRA
19	229/2021 RVWPET/239/2021	KALICHARAN ROUT-MP	GOPAL KRUSHNA MOHANTY
20	283/2021 CRLMP/2040/2021	KAJAL MOHANTY @ SAHOO-MP	JAYANTA KUMAR MAJHI
21	284/2021 CRLMP/2056/2021	SUCHANDRA MEHER-MP	PITAMBAR ACHARYA
22	285/2021 CRLMP/2203/2021	SATYADEEP MOHANTY-MP	J.K.MISHRA(2)
23	286/2021 CRLMP/2051/2021	ANUPAMA SETHI @ ANUPAMA SETHY @ SAHOO-MP	TUSAR KUMAR MISHRA
24	287/2021 CRLMP/2212/2021	LAXMAN MARNDI-MP	TAPASWINI SINHA
25	293/2021 CONTC(CPC)/630/2012	BALARAM PALEI-MP	L.K. MOHANTY
26	294/2021	SHARAT CHANDRA GOCHHAYAT-MP	M/S ANIL KUMAR BEHERA

27	CONTC(CPC)/307/2014 295/2021	LOKNATH MOHANTA-MP	M/S ANIL KUMAR BEHERA
28	CONTC(CPC)/305/2014 467/2021	UMESH CHANDRA SAHOO-MP	SUBHASREE MOHANTY
29	FAO/301/2021 468/2021	SWETA MOHANTY-MP	SURYAKANTA DASH
30	TRP(C)/427/2019 716/2021	CHAMPA BEHERA-MP	M/S.AJODHYA RANJAN DASH
31	RSA/440/2018 717/2021	SARAT CH.KABIRAJ-MP	M/S.D.R.BHOKTA
32	RSA/364/2006 718/2021	A. BHASKAR PATRO-MP	ARABINDA TRIPATHY
33	RSA/149/2021 719/2021	SURAJIT KAR-MP	M/S.BHAKTAHARI MOHANTY
34	RSA/374/2016 720/2021	BHARATI CHAKRABARTY-MP	MAMATA MISHRA
35	RSA/150/2021 721/2021	BHARATI CHAKRABARTY-MP	MAMATA MISHRA
36	RSA/150/2021 785/2021	M/S BUDHARAJA MINING AND CONSTRUCTION LTD.-MP	AVIJIT PAL
37	CMP/691/2021 786/2021	SK.JAMALUDIN-MP	M/S.AJODHYA RANJAN DASH
38	CMP/1871/2016 787/2021	PRATIVA DAS-MP	M/S.BIBEKANANDA BHUYAN
39	CMP/428/2019 788/2021	GOPINATH MOHAPATRA-MP	DEBA RANJAN MOHAPATRA
40	CMP/469/2021 789/2021	BISWAMBAR @ BISWAMOHAN MOHANTY-MP	AMIT PRASAD BOSE
41	CMP/80/2020 969/2021	NEELANCHAL CONSTRUCTION PVT. LTD.-MP	GOKULA N. PARIDA
42	MACA/418/2021 1276/2021	DIPTI RANJAN PATTNAIK@NAYAK-MP	SAMIR KUMAR MISHRA
43	CRLA/468/2021 1277/2021	RAMESH EKKA-MP	
44	BLAPL/8444/2020 1277/2021	BISHNU CHARAN THATI-MP	M/S.KURESH PRASAD DASH P.C.BEHERA M/S.SIVA SA
45	CRLA/463/2018 1278/2021	MD.TAUSIF-MP	KASHINATH PATTNAIK
46	BLAPL/3828/2020 1279/2021	NARAYAN SETHY-MP	
47	BLAPL/7855/2021 1280/2021	SOURAV RANJAN ROUT-MP	ANIRUDHA DAS
48	BLAPL/10454/2021 1281/2021	TIRTHARAJ SAGAR-MP	SAGARIKA SAHOO
49	BLAPL/4515/2021 1282/2021	RAJANA SRINIVASA RAO-MP	AMLAN SHAKTI PAUL
50	BLAPL/5006/2021 1283/2021	SATISH KUMAR VERMA-MP	D.R.BHOKTA
51	BLAPL/8327/2021 1284/2021	MANOJ KUMAR MOHAPATRA-MP	AVIJIT PATNAIK
52	BLAPL/4586/2021 1469/2021	MAGI @ MAGIA DALEI-MP	
53	ABLAPL/18286/2019 1470/2021	RANJAN@RANJAN KUMAR BEURA-MP	
54	ABLAPL/18799/2019 1471/2021	JHUNU PANDA-MP	
55	ABLAPL/15793/2021 1472/2021	JHUNU PANDA-MP	
56	ABLAPL/15793/2021 1473/2021	JHUNU PANDA-MP	
57	ABLAPL/15793/2021 1474/2021	RAJESH KUMAR GIRI @ BAPI-MP	
	ABLAPL/15794/2021		

58	1475/2021 ABLAPL/17897/2019	SARAT KUMAR RATH-MP	
59	1476/2021 ABLAPL/4655/2021	HEMANTA MEHER-MP	
60	1477/2021 ABLAPL/15167/2020	SURENDRA NARAYAN RAY-MP	
61	1478/2021 ABLAPL/15172/2020	SURENDRA NARAYAN RAY-MP	
62	1479/2021 ABLAPL/15168/2020	SURENDRA NARAYAN RAY-MP	
63	1480/2021 ABLAPL/15169/2020	SURENDRA NARAYAN RAY-MP	
64	1481/2021 ABLAPL/15173/2020	SURENDRA NARAYAN RAY-MP	
65	1482/2021 ABLAPL/15170/2020	SURENDRA NARAYAN RAY-MP	
66	1483/2021 ABLAPL/15171/2020	SURENDRA NARAYAN RAY-MP	
67	1484/2021 ABLAPL/15174/2020	SURENDRA NARAYAN RAY-MP	
68	1485/2021 ABLAPL/15175/2020	SURENDRA NARAYAN RAY-MP	
69	1486/2021 ABLAPL/15423/2020	SURENDRA NARAYAN RAY-MP	
70	1487/2021 ABLAPL/15422/2020	SURENDRA NARAYAN RAY-MP	
71	1488/2021 ABLAPL/15424/2020	SURENDRA NARAYAN RAY-MP	
72	1926/2021 CRLMC/2508/2021	PITABAS JENA-MP	RAMDAS ACHARY
73	1927/2021 CRLMC/2509/2021	NIBEDAN SAHOO@PREM-MP	GOKULANANDA MOHAPATRA
74	1928/2021 CRLMC/2509/2021	NIBEDAN SAHOO@PREM-MP	GOKULANANDA MOHAPATRA
75	1929/2021 CRLMC/2511/2021	NIRMAL PRADHAN-MP	JYOTIRMAYA SAHOO
76	1930/2021 CRLMC/2514/2021	HEMANTA MEHERA-MP	SITIKANT MISHRA
77	1931/2021 CRLMC/306/2020	SURESH CH. MOHAPATRA-MP	GOPAL KRUSHNA MOHANTY
78	1932/2021 CRLMC/3127/2013	KAILASH KU.MUKHI-MP	
79	1933/2021 CRLMC/1948/2014	KAILASH KU.MUKHI-MP	
80	1934/2021 CRLMC/2515/2021	DEBASIS BEHERA-MP	SANJIB KUMAR BHANJADEO
81	1935/2021 CRLMC/2516/2021	RINKU @ SANJIB KUMAR NAIK-MP	SANJIB KUMAR BHANJADEO
82	1936/2021 CRLMC/2517/2021	K.RABINDRANATH PATRO-MP	PRIYA RANJAN SINGH
83	1937/2021 CRLMC/2519/2021	PRADEEP KUMAR PRADHAN-MP	MAHESWAR DASH
84	1938/2021 CRLMC/2525/2021	KRUSHNA KANTA PAUL-MP	M.R.MOHAPATRA
85	1939/2021 CRLMC/348/2021	RANJAN KUMAR BEHERA-MP	
86	1940/2021 CRLMC/2528/2021	SIBA MAJHI-MP	TUKUNA KUMAR MISHRA
87	1941/2021 CRLMC/2529/2021	BRAJASUNDAR JENA-MP	SOUBHAGYA SWAIN
88	1942/2021 CRLMC/1085/2021	BANOJ BEHERA-MP	NIRANJAN PANDA
89	2273/2021	STATE OF ODISHA-MP	ANAND PRAKASH DAS

90	WA/937/2021 2274/2021	STATE OF ODISHA-MP	ANAND PRAKASH DAS
91	WA/937/2021 2275/2021	STATE OF ODISHA-MP	ANAND PRAKASH DAS
92	WA/937/2021 2276/2021	ODISHA PUBLIC SERVICE COMMISSION-MP	SHASHI BHUSAN JENA
93	WA/938/2021 3118/2021	SANTOSH RAM SAHOO-MP	
94	WPC(OAC)/605/2012 3119/2021	SAMIR SWAIN-MP	
95	WPC(OAC)/3020/2012 3120/2021	SATYA NARAYAN PANDA-MP	M/S K.K SWAIN
96	WPC(OAC)/171/2013 3121/2021	ASHOK KUMAR BEHERA-MP	
97	WPC(OAC)/848/2012 3122/2021	DILLIP KUMAR PATRNAIK-MP	M/S B.S. MISHRA (2)
98	WPC(OAC)/704/2012 3123/2021	DILLIP KUMAR PATRNAIK-MP	M/S B.S. MISHRA (2)
99	WPC(OAC)/704/2012 3124/2021	PRASANNA KUMAR PARIDA-MP	M/S C.R. NANDY
100	WPC(OAC)/751/2012 3125/2021	JHASAKETAN MAJHI-MP	
101	WPC(OAC)/1916/2012 3126/2021	TRILOCHANA MISHRA-MP	M/S DAYANANDA MOHAPATRA
102	WPC(OAC)/1424/2013 3127/2021	RAMESH CHANDRA TRIPATHY-MP	R.K.RATH
103	WPC(OAC)/2942/2003 3128/2021	DURGA CHARAN DAS-MP	M/S J.K. MISHRA (2)
104	WPC(OAC)/690/2012 3129/2021	SRINIBASH MAJHI-MP	DR. TAHALI CHARAN MOHANTY
105	WPC(OAC)/2943/2003 3130/2021	DR.BHOLANATH KAMILA-MP	
106	WPC(OAC)/3898/2012 3131/2021	PURUSOTTAM SAHOO-MP	M/S K.K.SWAIN
107	WPC(OAC)/174/2013 3132/2021	AJIT KUMAR DEBATA-MP	B.ROUTRAY
108	WPC(OAC)/2877/2003 3133/2021	MALAYA KUMAR KHUNTIA-MP	M/S.MANAS PATI, S.KAR, S.S.PATI
109	WPC(OAC)/3794/2017 3134/2021	AJIT KUMAR DEBATA-MP	B.ROUTRAY
110	WPC(OAC)/2877/2003 3135/2021	AJIT KUMAR DEBATA-MP	K.K.SWAIN
111	WPC(OAC)/2877/2003 3136/2021	NAMITA SATPATHY-MP	KALI PRASANNA MISHRA
112	WPC(OAC)/4107/2012 3137/2021	MURARI PRADHANI-MP	
113	WPC(OAC)/3064/2012 3138/2021	SURESH KUMAR JENA-MP	M/S K.K SWAIN
114	WPC(OAC)/175/2013 3139/2021	SUBASH CH. SAHOO-MP	B.S.TRIPATHY 1
115	WPC(OAC)/2953/2003 3140/2021	DHANANJAYA BEHERA-MP	M/S K.K.SWAIN
116	WPC(OAC)/173/2013 3141/2021	SOMANATH KRISANI-MP	
117	WPC(OAC)/556/2013 3142/2021	SANKAR MISTRY-MP	
118	WPC(OAC)/555/2013 3143/2021	KAMAL LOCHAN DAS-MP	M/S BISWANATH RATH
119	WPC(OAC)/723/2013 3144/2021	DHIRENDRA KU. DASH-MP	M/S AGASTI KANUNGO
120	WPC(OAC)/567/2013 3145/2021	KEDAR NATH BISWAL-MP	M/S AGASTI KANUNGO
	WPC(OAC)/568/2013		

121	3146/2021 WPC(OAC)/567/2013	DHIRENDRA KU. DASH-MP	M/S AGASTI KANUNGO
122	3147/2021 WPC(OAC)/568/2013	KEDAR NATH BISWAL-MP	M/S AGASTI KANUNGO
123	3148/2021 WPC(OAC)/570/2013	BAISHNAB MOHARANA-MP	M/S AGASTI KANUNGO
124	3149/2021 WPC(OAC)/570/2013	BAISHNAB MOHARANA-MP	M/S AGASTI KANUNGO
125	3150/2021 WPC(OAC)/569/2013	PRAKASH CHANDRA TARINI-MP	M/S AGASTI KANUNGO
126	3151/2021 WPC(OAC)/571/2013	RANKANIDHI SAHOO-MP	M/S AGASTI KANUNGO
127	3152/2021 WPC(OAC)/571/2013	RANKANIDHI SAHOO-MP	M/S AGASTI KANUNGO
128	3153/2021 WPC(OAC)/2936/2003	HERAMBA KUMAR MAHAPATRA-MP	RAMAKANTA MOHANTY
129	3154/2021 WPC(OAC)/2936/2003	HERAMBA KUMAR MAHAPATRA-MP	RAMAKANTA MOHANTY
130	3155/2021 WPC(OAC)/572/2013	KAILASH CHANDRA BEHERA-MP	M/S AGASTI KANUNGO
131	3156/2021 WPC(OAC)/2936/2003	HERAMBA KUMAR MAHAPATRA-MP	RAMAKANTA MOHANTY
132	3157/2021 WPC(OAC)/572/2013	KAILASH CHANDRA BEHERA-MP	M/S AGASTI KANUNGO
133	3158/2021 WPC(OAC)/178/2013	RAJARAM RANA-MP	M/S ARUN KUMAR ACHARYA
134	3159/2021 WPC(OAC)/178/2013	RAJARAM RANA-MP	M/S ARUN KUMAR ACHARYA
135	3160/2021 WPC(OAC)/573/2013	DUSASAN BISWAL-MP	M/S AGASTI KANUNGO
136	3161/2021 WPC(OAC)/573/2013	DUSASAN BISWAL-MP	M/S AGASTI KANUNGO
137	3162/2021 WPC(OAC)/574/2013	JAYA DEV TARINI-MP	M/S AGASTI KANUNGO
138	3163/2021 WPC(OAC)/574/2013	JAYA DEV TARINI-MP	M/S AGASTI KANUNGO
139	3164/2021 WPC(OAC)/4000/2012	DR. UTKAL RANJAN ACHARYA-MP	
140	3165/2021 WPC(OAC)/3387/2013	GEETI KUMARI NANDA-MP	M/S D. ROUSTRAY
141	3166/2021 WPC(OAC)/4414/2015	PRATAP CHANDRA DAS-MP	
142	3167/2021 WPC(OAC)/4295/2014	SISIR KUMAR MOHAPATRA-MP	
143	3168/2021 WPC(OAC)/1433/2013	PRAKASH CHANDRA MISHRA-MP	
144	3169/2021 WPC(OAC)/4417/2015	DASARATHI SAHOO-MP	
145	3170/2021 WPC(OAC)/4412/2015	KAILASH CHANDRA SWAIN-MP	
146	3171/2021 WPC(OAC)/2507/2013	SATYAJIT MISHRA-MP	M/S SIDHARTHA MISHRA
147	3172/2021 WPC(OAC)/2998/2003	SARANGDHAR SHARMA-MP	SANTOSH KUMAR MUND
148	3173/2021 WPC(OAC)/1688/2013	PRATAP CHANDRA PARIDA-MP	MANOJ KUMAR KHUNTIA
149	3174/2021 WPC(OAC)/830/2013	DILIP KUMAR GURU-MP	M/S S.K RATH
150	3175/2021 WPC(OAC)/308/2013	PRAMOD KUMAR BEHERA-MP	M/S RABINDRA KU. PATTNAIK
151	3176/2021 WPC(OAC)/2519/2013	DIBAKAR PATRA-MP	M/S SATYABRATA DASH
152	3177/2021	PRADEEP KUMAR BISOI-MP	M/S DEBASIS SARANGI

153	WPC(OAC)/1477/2003 3178/2021	PRADEEP KUMAR BISOI-MP	M/S DEBASIS SARANGI
154	WPC(OAC)/1477/2003 3179/2021	MD. MAHIUD-MP	M/S S.B JENA
155	WPC(OAC)/3419/2003 3180/2021	SUBODHA KUMAR SETHY-MP	M/S SHASHI BHUSAN JENA
156	WPC(OAC)/3032/2013 3181/2021	SHANKAR HEMBRAM-MP	MAHES DAS
157	WPC(OAC)/2647/2013 3182/2021	SK SAHAJAHAN-MP	M/S A. KANUNGO
158	WPC(OAC)/627/2013 3183/2021	BIRANCHI NARAYAN MOHANTY-MP	M/S RAMA CHANDRA MOHANTY
159	WPC(OAC)/672/2013 3184/2021	MINIPRABHA SAHOO-MP	M/S A. KANUNGO
160	WPC(OAC)/628/2013 3185/2021	RABINARAYAN SAMAL-MP	M/S UMAKANTA MISHRA
161	WPC(OAC)/673/2013 3186/2021	SHYAM GHAN BARIK-MP	M/S A. KANUNGO
162	WPC(OAC)/629/2013 3187/2021	SRI BISWARANJAN DASH-MP	M/S SUBHRANSU BHUSAN MOHANTY
163	WPC(OAC)/2562/2013 3188/2021	BENUDHAR ROY-MP	M/S A. KANUNGO
164	WPC(OAC)/630/2013 3189/2021	PANCHANAN SUNDARAY-MP	M/S A. KANUNGO
165	WPC(OAC)/631/2013 3190/2021	SASMITA SATPATHY-MP	J.K.KHUNTIA
166	WPC(OAC)/3096/2013 3191/2021	MANOJ KUMAR LENKA-MP	M/S BISWABIHARI MOHANTY
167	WPC(OAC)/687/2013 3192/2021	NIRMAL CHANDRA ROUT-MP	
168	WPC(OAC)/3528/2013 3193/2021	SAMPURNANDA MISHRA-MP	BIREN SANKAR TRIPATHY
169	WPC(OAC)/3236/2013 17733/2021	DR.KAMALA KANT SWAIN-MP	DEBASIS SWAIN
170	WP(C)/38150/2021 17734/2021	RAJESH SWAIN-MP	BIRAJA PRASANNA DAS
171	WP(C)/38159/2021 17735/2021	SANGRAM KESHARI MOHAPATRA-MP	MANOJA KUMAR KHUNTIA
172	WP(C)/38160/2021 17736/2021	CHITTARANJAN SETHI-MP	M/S.UMESH CH.BEHERA
173	WP(C)/24998/2017 17737/2021	BRUNDABAN SAMAL-MP	K.RAY
174	WP(C)/38164/2021 17738/2021	PRAMODINI TARAI-MP	PARTHA SARATHI NAYAK
175	WP(C)/775/2021 17739/2021	M/S JAGDIP TRADING-MP	DEBARANJAN MOHAPATRA
176	WP(C)/38166/2021 17740/2021	M/S.SANDEEP AUTOMOBILES,CUTTACK-MP	GOKULANANDA MOHAPATRA
177	WP(C)/38169/2021 17741/2021	M/S MAA TARENI FLY ASH BRICKS-MP	B.N.PANDA 2
178	WP(C)/38175/2021 17742/2021	SARADA PRASANNA MANGARAJ-MP	KUNAL KUMAR SWAIN
179	WP(C)/29233/2021 17743/2021	SK.AYUB-MP	BIRAJA PRASANNA SATAPATHY
180	WP(C)/38182/2021 17744/2021	PURUSHOTTOM SAHU-MP	SITI KANT MISHRA
181	WP(C)/38184/2021 17745/2021	RAJAT KUMAR SAMAL-MP	KRISHNA CHANDRA SAHU
182	WP(C)/28081/2020 17746/2021	REBATI MOHAPATRA-MP	ASHOK KUMAR MOHAPATRA 1
183	WP(C)/38095/2021 17747/2021	PRASANT KUMAR DAS-MP	SUBASH CHANDRA PUSPALAKA
	WP(C)/38185/2021		

184	17748/2021 WP(C)/34109/2021	PRAFULLA KUMAR PATTNAIK-MP	
185	17749/2021 WP(C)/38186/2021	SANGHAMITRA MISHRA-MP	MOHIT AGARWAL
186	17750/2021 WP(C)/36105/2020	RAKESH KU. BEHERA-MP	KRISHNA CHANDRA SAHU
187	17751/2021 WP(C)/33082/2021	BANKIM CHANDRA MISHRA-MP	
188	17752/2021 WP(C)/38187/2021	SABYASACHI DAS-MP	SARATHI JYOTI MOHANTY
189	17753/2021 WP(C)/38189/2021	MUNNA AHMAD-MP	PRAFULLA KUMAR RATH
190	17754/2021 WP(C)/27834/2021	SANDHYA RANI-MP	HAREKRUSHNA DASH
191	17755/2021 WP(C)/38194/2021	RAMAKANTA BHAL-MP	JAYAKRISHNA MOHAPATRA
192	17756/2021 WP(C)/38195/2021	TRILOCHAN NAYAK-MP	KRISHNA CHANDRA SAHU
193	17757/2021 WP(C)/38196/2021	RUKMINI JUED-MP	SUSHANTA KUMAR JOSHI
194	17758/2021 WP(C)/32852/2021	BISHNU MOHAN RATH-MP	JAGANATH PATNAIK
195	17759/2021 WP(C)/32850/2021	RAMA CHANDRA KHUNTIA-MP	JAGANATH PATNAIK
196	17760/2021 WP(C)/20317/2011	NABA @ NABA SWAIN-MP	M/S S.K.NAYAK
197	17761/2021 WP(C)/23657/2020	SANJAY KUMAR SETHI-MP	M/S.JITENDRA KUMAR NAIK,A.K.PUJHARISOUBHAG
198	17762/2021 WP(C)/33716/2021	SREE METALIKS LTD.-MP	SIDHARTHA RAY
199	17763/2021 WP(C)/38214/2021	SAMEER KANTA PANDA-MP	PRABODHA CHANDRA NAYAK
200	17764/2021 WP(C)/13852/2020	ABHISHEK ENTERPRISES-MP	SOUBHAGYA S.DAS
201	17765/2021 WP(C)/29476/2021	SATABDI ABHIPSA NAYAK-MP	BIJAYA KUMAR RAGADA
202	17766/2021 WP(C)/16337/2021	BHAGIRATHI BARIK-MP	AKSHAYA KUMAR NAYAK
203	17767/2021 WP(C)/38217/2021	SANANDA THAKUR-MP	PRABODHA CHANDRA NAYAK
204	17768/2021 WP(C)/38220/2021	BAJRANGLAL JANI-MP	PRABODHA CHANDRA NAYAK
205	17769/2021 WP(C)/38222/2021	PRABIN KUMAR KUANR-MP	PRABODHA CHANDRA NAYAK
206	17770/2021 WP(C)/16306/2019	JANMEJAYA SWAIN-MP	M/S.GOPAL PRASAD JENA
207	17771/2021 WP(C)/38227/2021	BOBBY ISLAM-MP	SIBA NARAYAN BISWAL
208	17772/2021 WP(C)/38228/2021	BIHARIJI CONTAINERS PVT. LTD.,BBSR-MP	TARUNKANTA PATTANAYAK
209	17773/2021 WP(C)/38232/2021	NILAMADHABA KHUNTIA-MP	ANJAN KUMAR BISWAL
210	17774/2021 WP(C)/34336/2020	S.S.ANANTH-MP	OM SWARUP
211	17775/2021 WP(C)/33658/2021	SARBESWAR PANDA-MP	SUKANTA KUMAR NAYAK 2
212	17776/2021 WP(C)/38231/2021	PRADEEP KUMAR NAIK-MP	SAMIR KUMAR BEHERA
213	17777/2021 WP(C)/38235/2021	SATRUGHAN KANAR-MP	SAMIR KUMAR BEHERA
214	17778/2021 WP(C)/38238/2021	DEEPAK KUMAR SATAPATHY-MP	BUDHADEV ROUSTRAY
215	17779/2021	SUNANDA MUDULI-MP	JAJATI KESHARI KHUNTIA

216	WP(C)/38237/2021 17780/2021	SAKUNTALA MAHALA-MP	DIGANTA DAS
217	WP(C)/38241/2021 17781/2021	SASWATI SHUBHASANKETA MOHAPATRA-MP	CHINMAYA MOHANTY
218	WP(C)/38242/2021 17782/2021	M/S.RAJMAHAL HOTEL-MP	JAGABANDHU SAHU
219	WP(C)/38243/2021 17783/2021	SUSILA DAS-MP	PRAGNAYANANDA PATTNAIK
220	WP(C)/38246/2021 17784/2021	NURSINGHA PANI-MP	SAMEER KUMAR DAS
221	WP(C)/38250/2021 17785/2021	SUBASH PANIGRAHI-MP	LAXMI SHARMA
222	WP(C)/38251/2021 17786/2021	CHIRANJEET-MP	HARA PRASAD RATH
223	WP(C)/38252/2021 17787/2021	KANTHARAM MAHANTA-MP	BHOJARAJ SETH
224	WP(C)/38254/2021 17788/2021	KAILASH CHANDRA NAYAK-MP	M/S.GOPAL KRISHNA MOHANTY
225	WP(C)/8912/2017 17789/2021	ANANTHA CHARAN PANDA-MP	LAXMI NARAYAN PATEL
226	WP(C)/38262/2021 17790/2021	M/S.SIMANCHAL BHARAT GAS GRAMIN VITRAK,GANJAM-MP	DEEPA MAHAPATRA
227	WP(C)/38265/2021 17791/2021	M/S CHITTARANJAN BHARATGAS GRAMIN VITRAK-MP	DEEPA MAHAPATRA
228	WP(C)/38264/2021 17792/2021	JITENDRA KUMAR GUPTA-MP	RAKESH KUMAR MALLICK
229	WP(C)/38266/2021 17793/2021	NANDA KISHORE GUPTA-MP	RAKESH KUMAR MALLICK
230	WP(C)/38267/2021 17794/2021	SABITA PAHI-MP	KOUSIK ANANDA GURU
231	WP(C)/38272/2021 17795/2021	BAZAR COMMITTEE RAHAMA, JAGATSINGHPUR.-MP	SAMVIT MOHANTY
232	WP(C)/38274/2021 17796/2021	STATE OF ODISHA-MP	DEBAKANTA MOHANTY, A.G.A.
233	WP(C)/38273/2021 17797/2021	STATE OF ODISHA-MP	DEBAKANTA MOHANTY, A.G.A.
234	WP(C)/38273/2021 17798/2021	STATE OF ODISHA-MP	DEBAKANTA MOHANTY, A.G.A.
235	WP(C)/38273/2021 17799/2021	RASHMI RANJAN BEHERA-MP	DIGAMBARA MISHRA
	WP(C)/37532/2021		